

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/27203/2026	NATIONAL HIGHWAYS AUTHORITY OF INDIA VS BARGARH DISTRICT DISPLACED WELFARE SOCIETY	SAMARENDRA BEURA VS	// ()	AOR20220001771C202600017
2	D-BLAPL/18315/2026	BHAGABANA SAHU VS STATE OF ODISHA	SRINIVAS MOHANTY VS	RAMPUR (SONEPUR) /186 /2025 () //	AOR20240000732C202600076
3	D-BLAPL/18320/2026	NARENDRA NAIK @ ARAKHITA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	INDUASTRIAL,NISA /97 /2026 () //	AOR20220001648C202600037
4	D-BLAPL/18325/2026	LOKESWAR NAIK VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH SADAR /84 /2026 () //	AOR20220000246C202600028
5	D-BLAPL/18330/2026	DAITARI BINDHANI VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /62 /2026 () //	
6	D-BLAPL/18351/2026	MALA MALLESHAM VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /281 /2025 () //	
7	D-BLAPL/18354/2026	BAPI @ SAMANTA GOPABANDHU RANSINGH VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	KRUSHNA PRASAD /69 /2026 () //	
8	D-BLAPL/18359/2026	MANAS RANJAN BARIK VS STATE OF ODISHA (EOW)	SITIKANT MISHRA VS	EOW,BHUBANESWAR /3 /2025 () //	
9	D-BLAPL/18364/2026	MONU SINGH VS STATE OF ODISHA	PRINCE PATNAIK VS	TALABANIA /83 /2026 () //	
10	D-BLAPL/18365/2026	PREM SUKRI @ ASIS @ ASISH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PADWA /11 /2026 () //	
11	D-BLAPL/18373/2026	SAROJ JANI VS STATE OF ODISHA	RABINDRA KUMAR PATTANAIAK VS	KHAJURIPADA /23 /2025 () //	AOD20240000968C202600013

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/18377/2026	RAJA PATRNAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	TOMANDO /215 /2023 () //	AOR20220001648C202600039
13	D-BLAPL/18378/2026	ALEX RAJ PANI VS STATE OF ODISHA	ATUL TRIPATHY VS	MARKAT NAGAR /182 /2026 () //	AOD20240000618C202600122
14	D-BLAPL/18379/2026	SURAJ KUMAR MOHANTY VS STATE OF ODISHA	MAHES DAS VS	CYBER CRIME AND ECONOMIC OFFENCES, MAYURBHANJ /24 /2025 () //	
15	D-BLAPL/18383/2026	SRIKANT GOUDA @ SRIKANTA GOUDA VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// () //	AOD20240000430C202600037
16	D-BLAPL/18386/2026	BALARAM HANTAL VS STATE OF ODISHA	MANGU NANDY VS	KALIMELA /39 /2024 () //	
17	D-BLAPL/18397/2026	MANOJ KUMAR JENA @ CHANDAN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /9 /2026 () //	
18	D-BLAPL/18403/2026	CHAUDA @ BIKASH BEHERA VS STATE OF ODISHA	SOMANATH MITRA VS	MANGALA BAG /164 /2026 () //	
19	D-BLAPL/18409/2026	NABAGHANA BEHERA @ LOVE VS STATE OF ODISHA	DEVASHIS PANDA VS	CHANDANPUR /178 /2024 () //	AOR20220001247C202600037
20	D-BLAPL/18411/2026	SUMANTA POLAI @ GABUDU VS STATE OF ODISHA	DEVASHIS PANDA VS	BEGUNIAPADA /220 /2025 () //	AOR20220001247C202600038
21	D-BLAPL/18412/2026	SK AJIT VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BHOGRAI /49 /2026 () //	AOR20220003422C202600077
22	D-BLAPL/18414/2026	SK AJIT VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BHOGRAI /92 /2026 () //	AOR20220003422C202600078
23	D-BLAPL/18416/2026	ALOK PARIDA	DEEPAK KU SAHOO	//0	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/18419/2026	JASOBANTA @ JASOWATH @ DIPU @ PINKU	DEEPAK KU SAHOO	KENDRAPARA SADAR /511 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/18421/2026	TAPAS KUMAR DASH @ BADAL	DEEPAK KU SAHOO	BAISINGA /63 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/18422/2026	BIKASH MALIK	DEEPAK KU SAHOO	RAJNAGAR /153 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/18424/2026	SURESH KERKETTA	BHAWANI SANKAR PANIGRAHI	HATIBARI /162 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/18425/2026	BISHNU @ BRISHNU RAY	ANIRUDHA DAS	UMERKOTE /82 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/18427/2026	ASTAMA KHATUA	RAMANI KANTA PATTANAIK	PARJANG /64 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/18428/2026	PUSPENDRA NAIK	ANIRUDHA DAS	MUDANPUR RAMPUR /18 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/18431/2026	DAMBARU KHILLA	JUGALA KISHORE PANDA	CHITRAKONDA /71 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/18432/2026	ANITA BEHERA	JUGALA KISHORE PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/18434/2026	PINAJA MAJHI @ PINOJ	JUGALA KISHORE PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/18435/2026	AMARESH PATTNAIK	UMAKANTA BARIK	JEYPORE TOWN /126 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/18439/2026	STATE OF ODISHA JOGENDRA KISAN VS	RANJAN KUMAR NAYAK VS	// ORIENT /150 /2026 ()	
36	D-BLAPL/18443/2026	STATE OF ODISHA SUMANTA BHOI VS	ARJUNA CHARANA BEHERA VS	// SAINTALA /448 /2025 ()	
37	D-BLAPL/18445/2026	STATE OF ODISHA SASHIKANTA MALLIK VS	PRATIK NAYAK VS	// G.R.P.S.BALASORE /34 /2026 ()	
38	D-BLAPL/18446/2026	STATE OF ODISHA NILIMA MOHAPATRA @ NILU VS	PRANAB KUMAR SAMANTRAY VS	// JODAPADAR /159 /2024 ()	
39	D-BLAPL/18447/2026	STATE OF ODISHA MADILA SHANKAR @ M. SANKAR VS	ASHOK DAS VS	// JARADA /392 /2022 ()	
40	D-BLAPL/18448/2026	STATE OF ODISHA JITENDRA KUMAR SAHOO @ JITENDRA KUMAR SAHOO VS	ABHISWAJIT SAHOO VS	// NAYAGARH /188 /2025 ()	
41	D-BLAPL/18450/2026	STATE OF ODISHA SANJAYA KISHKU @ KISKU VS	DEEPAK KU SAHOO VS	// MARINE PS AT JAMBO /79 /2026 ()	
42	D-BLAPL/18453/2026	STATE OF ODISHA SHILPA @ SILPA PANDA VS	ARIJEET MISHRA VS	// JEYPORE TOWN /126 /2026 ()	
43	D-BLAPL/18458/2026	STATE OF ODISHA SK. AMIN VS	SUSHANTA KUMAR SAMANTARAY VS	// MARKAT NAGAR /137 /2025 ()	
44	D-BLAPL/18460/2026	STATE OF ODISHA SK. AMIN VS	SUSHANTA KUMAR SAMANTARAY VS	// CDA-II /111 /2025 ()	
45	D-BLAPL/18461/2026	STATE OF ODISHA G. KOTESHU @ G. KOTESH VS	ASHOK DAS VS	// GOPALPUR /411 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-BLAPL/18464/2026	SK. AMIN VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	CDA-II /112 /2025 () //	
47	D-BLAPL/18468/2026	SANKAR NIAL VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	KOTOAGARH /174 /2025 () //	
48	D-BLAPL/18472/2026	MD. SARTAJ ANSARI @ SARTAJ VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /140 /2026 () //	
49	D-BLAPL/18474/2026	MD. SALAUDDIN @ MD. SALAHUDDIN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /140 /2026 () //	
50	D-BLAPL/18476/2026	BAISHAKHI SAHA VS STATE OF ODISHA(OPID)	AMITAV TRIPATHY VS	EOW,BHUBANESWAR /8 /2026 () //	
51	D-BLAPL/18477/2026	BULU DIGAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 () //	
52	D-BLAPL/18478/2026	SARTAJ KHAN VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	/ /0 () //	
53	D-BLAPL/18479/2026	JHASKETAN LUHURA VS STATE OF ODISHA	DIPANKAR ACHARYA VS	HEMGIR /50 /2026 () //	
54	D-BLAPL/18481/2026	MITHUN MOHANTA VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	KARANJIA /72 /2026 () //	AOR20220001734C202600002
55	D-BLAPL/18482/2026	TUSHAR MALLICK VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	KAKATAPUR /185 /2025 () //	
56	D-BLAPL/18483/2026	SADA DEHURY @ NAYAK VS STATE OF ODISHA	OM PRAKASH SARAN VS	GONDIA /285 /2025 () //	AOR20220000371C202600073
57	D-BLAPL/18484/2026	SILU NAIK	KULDEEP MOHANTY	ANGUL SADAR PS /87 /2026	AOD20240000012C202600190

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
58	D-BLAPL/18490/2026	STATE OF ODISHA ABDUL KAYUM KHAN	SITIKANT MISHRA	// PIPLI /729 /2025	
		VS	VS	()	
59	D-BLAPL/18492/2026	STATE OF ODISHA SALU ALIAS SUBHAM SAMAL	KULDEEP MOHANTY	//	AOD20240000012C202600191
		VS	VS	()	
60	D-BLAPL/18494/2026	STATE OF ODISHA SANKAR @ BANGARA BEHERA	ASHOK DAS	//	
		VS	VS	()	
61	D-BLAPL/18496/2026	STATE OF ODISHA KAILASH NAIK	Lambodar Achari	//	AOR20220001311C202600053
		VS	VS	()	
62	D-BLAPL/18497/2026	STATE OF ODISHA JAGANNATH PAIK	Manoranjan Padhy	//	AOD20220003086C202600067
		VS	VS	()	
63	D-BLAPL/18498/2026	STATE OF ODISHA BUDU PAIK	Manoranjan Padhy	//	AOD20220003086C202600066
		VS	VS	()	
64	D-BLAPL/18499/2026	STATE OF ODISHA SUDHIR CHOUDHURY	MANAS KUMAR CHAND	//	
		VS	VS	()	
65	D-BLAPL/18500/2026	STATE OF ODISHA BUDHIA PATRA	ASHOK DAS	//	
		VS	VS	()	
66	D-BLAPL/18505/2026	STATE OF ODISHA SAMBHUNATH NAYAK	Dhananjaya Mund	//	AOR20220001492C202600159
		VS	VS	()	
67	D-BLAPL/18508/2026	STATE OF ODISHA BALIA @ AMIT SETHY	ASHOK DAS	//	
		VS	VS	()	
68	D-BLAPL/18512/2026	STATE OF ODISHA TANDABA BAG	SATYA NARAYAN MISHRA 4	//	
		VS	VS	()	AOR20220001615C202600100

ORISSA HIGH COURT**FILING REPORT AS ON :22/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-BLAPL/18513/2026	STATE OF ODISHA KHIRODH TANDI VS	ASHOK DAS VS	// DIGAPAHANDI /44 /2026 ()	
70	D-BLAPL/18516/2026	STATE OF ODISHA SAHANAWAZ KHAN VS	SUSAMPAD HOTA VS	// ATHGARH /194 /2026 ()	
71	D-BLAPL/18519/2026	STATE OF ODISHA NIRANJANA SAHOO VS	SUSAMPAD HOTA VS	// KHURDA MODEL /284 /2026 ()	
72	D-BLAPL/18521/2026	STATE OF ODISHA MILI PRADHAN VS	ASHOK KUMAR SWAIN VS	// TIKABALI /105 /2026 ()	
73	D-BLAPL/18544/2026	STATE OF ODISHA KANHU CHARAN NAYAK VS	BISWAJIT SAHOO VS	// NAYAGARH /214 /2025 ()	
74	D-BLAPL/18545/2026	STATE OF ODISHA N.RAMESH REDDY VS	GYANA RANJAN MAHAPATRA VS	// DHARAKOT PS /383 /2025 ()	
75	D-BLAPL/18547/2026	STATE OF ODISHA SANA RANBIDA VS	PRAVASHA PUJAREE PARIDA VS	// BOUDH /250 /2026 ()	
76	D-BLAPL/18550/2026	STATE OF ODISHA SOMANATH SINGH VS	RAJAT KUMAR PANDA VS	// BARAMBA /71 /2026 ()	
77	D-BLAPL/18553/2026	STATE OF ODISHA SANTOSH KUMAR BARAD VS	BISHNU PRASAD PRADHAN VS	// CYBER CRIME AND ECONOMIC OFFENCES, BRAHMAPUR /100 /2025 ()	
78	D-BLAPL/18558/2026	STATE OF ODISHA DIBYA SHANKAR NAIK VS	DIBYA JYOTI SAHOO VS	// JHARSUGUDA SADAR /206 /2026 ()	AOD20240000587C202600113
79	D-BLAPL/18560/2026	STATE OF ODISHA AMAN BEHERA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// JHARSUGUDA /86 /2026 () //	AOD20240000587C202600112

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-BLAPL/18561/2026	CHOTU SENDRIA @ CHHOTU SENDIRYA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA SADAR /131 /2026 () //	AOD20240000587C202600111
81	D-BLAPL/18563/2026	EMAN SAMAD VS STATE OF ODISHA	DEBASHIS MITRA VS	MADHUPATNA /235 /2019 () //	
82	D-BLAPL/18565/2026	KUNA @ BIJAY DAS VS STATE OF ODISHA	SAMARESH PATTANAIK VS	ERASAMA /132 /2026 () //	
83	D-BLAPL/18567/2026	SUMAN NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /347 /2026 () //	
84	D-BLAPL/18568/2026	ARABINDA PAUL VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /19 /2025 () //	
85	D-BLAPL/18571/2026	SURYAMANI KHILAR VS STATE OF ODISHA	SITAKANTA HOTA VS	NUAGAON /164 /2025 () //	
86	D-BLAPL/18574/2026	JAGANNATH PATTNAIK VS STATE OF ODISHA	SITAKANTA HOTA VS	KHARABEL NAGAR P.S. /395 /2025 () //	
87	D-BLAPL/18583/2026	SANGRAM BHOI @ SAMBHU @ SAMBHUA VS STATE OF ODISHA	BIJAY JENA VS	CUTTACK SADAR /446 /2023 () //	
88	D-BLAPL/18586/2026	TILU KUMAR PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	RAIKIA /8 /2018 () //	
89	D-BLAPL/18588/2026	KUNU BHOI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /35 /2026 () //	
90	D-BLAPL/18590/2026	BALIA @ BALARAM NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	RENGALI DAM SITE /119 /2026 () //	
91	D-BLAPL/18593/2026	BUBUNU SAHOO @ SAHU	CHIRANJIB ROUT	RENGALI DAM SITE /119 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
92	D-CMAPL/27597/2026	DILLIPA KESHARI KAR	ADV.	//	
		VS	VS	0	
		STATE OF ODISHA		//	
93	D-CMP/27229/2026	DROUPADI NAYAK	ASHOK KUMAR SARANGI	//	
		VS	VS	0	
		NIRANJAN SWAIN		//	
94	D-CMP/27282/2026	SALMA BIBI	PARTHA SARATHI NAYAK	//	
		VS	VS	0	
		DILLIP KUMAR ROUT		//	
95	D-CMP/27293/2026	SUSHILA DEVI AGARWAL	SWARIP KUMAR PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
96	D-CMP/27338/2026	SANJUKTA NAYAK @ MUDULI	NARAYAN PRASAD PARIJA	//	
		VS	VS	0	
		RAJENDRA MUDULI		//	
97	D-CMP/27368/2026	RENUBALA MALLIK	CHITTA RANJAN PATTNAIK	//	
		VS	VS	0	
		REGISTRAR CIVIL COURT, BALASORE		//	
98	D-CMP/27392/2026	RATNAKAR NAYAK	MANOJ KUMAR PANDA	//	
		VS	VS	0	
		PRAVAKAR BEHERA		//	
99	D-CMP/27489/2026	BIBEK SHARMA	BUDHIRAM DAS	//	
		VS	VS	0	
		SUNITA BANCHHOR		//	
100	D-CMP/27494/2026	BIBEK SHARMA	SUSHANTA KUMAR JOSHI	//	
		VS	VS	0	
		SUNITA BANCHHOR		//	
101	D-CMP/27591/2026	GUMPHINA VISWANATH @ GUMPHINA BISWANATH	SIVA SANKAR CHAINI	//	
		VS	VS	0	
		SANJUSHREE RAY		//	
102	D-CONTC/27226/2026	SWAPNESWAR GOCHHI	ADV.	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CONTC/27234/2026	BHAKAR JYOTI SHARMA, PRINCIPAL SEC. TO GOVT., BHUBANESWAR PRAMOD KUMAR SATAPATHY VS SANTOSH KUMAR PANIGRAHI (OAS-1)	ADV. VS	// // 0	
104	D-CONTC/27240/2026	SANKAR MALLIK VS SANTOSH KUMAR PANIGRAHI (OAS-1)	ADV. VS	// // 0	
105	D-CONTC/27264/2026	DHIRENDRA KUMAR PRATAP VS SAROJ KANTA NAYAK, TAHASILDAR, DERABISH	ADV. VS	// // 0	
106	D-CONTC/27271/2026	RAJ KISHORE DAS VS SOBHA SARMA, IAS	DILLIP KUMAR SAHOO VS	// // 0	
107	D-CONTC/27274/2026	JAGAMOHAN KASTA VS CHANCHAL RANA, COMM., B.M.C., KHORDHA	ADV. VS	// // 0	
108	D-CONTC/27284/2026	GANESWAR MISHRA VS PRADEEP KUMAR SABAT, SUB-DIVISIONAL OFFICE(ELECT.), KHORDA	ADV. VS	// // 0	
109	D-CONTC/27302/2026	BHAGABATI PADHAN VS BIBHUTI BHUSAN NAYAK, IAS	ADV. VS	// // 0	
110	D-CONTC/27308/2026	DILLIP KUMAR BHANJA VS BIBHUTI BHUSAN NAYAK, IAS	ADV. VS	// // 0	
111	D-CONTC/27311/2026	LAXMAN RANA VS BIBHUTI BHUSAN NAYAK, IAS	ADV. VS	// // 0	
112	D-CONTC/27319/2026	SOBHAGINI PADHAN VS BIBHUTI BHUSAN NAYAK, IAS	ADV. VS	// // 0	
113	D-CONTC/27321/2026	ASWINI KUMAR BEHERA VS BIBHUTI BHUSAN NAYAK, IAS	ADV. VS	// // 0	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CONTC/27326/2026	BIJAYALAXMI BARAL VS INDRAMANI NAYAK, I.A.S	BIJAY KUMAR MOHANTY VS	// ()	
115	D-CONTC/27330/2026	DR.SUDHANSU KUMAR NANDA VS VINEET JOSHI, IAS	ADV. VS	// ()	
116	D-CONTC/27334/2026	MAHESWAR MAHANTA VS ARINDAM DAKUA, DIRECTOR, HOUSING AND URBAN DEVELOPMENT DEPT., KHURDA	ADV. VS	// ()	
117	D-CONTC/27337/2026	SASMITA SING VS RAJARSHI CHAKMA,REGIONAL PROVIDENT FUND COMMISSIONER,BHUBANESWAR	RUDRA MADHAB BISHWAL VS	// ()	AOR20230000358C202600006
118	D-CONTC/27340/2026	ALONE TRUST, GANJAM VS GOVIND MOHAN, SECY., MINISTRY OF HOME AFFAIRS, NEW DELHI	ADV. VS	// ()	
119	D-CONTC/27355/2026	DEBASIS MALLICK VS GOBINDA CHANDRA NAIK, OFS (SSG)	ADV . VS	// ()	
120	D-CONTC/27365/2026	DEBAKI BEHERA VS VISHAL SINGH, I.A.S	BIRENDRA KUMAR PARDHI VS	// ()	
121	D-CONTC/27370/2026	MANJULATA SAHOO VS VISHAL SINGH, I.A.S	BIRENDRA KUMAR PARDHI VS	// ()	
122	D-CONTC/27372/2026	BIDYADHAR SAMAL VS SACHIN RAMCHANDRA JADHAV, COMMISSIONER CUM SECRETARY AGRICULTURE AND FARMERS AND EMPOWERMENT DEPTT.	ADV VS	// ()	AOD20240000618C202600123
123	D-CONTC/27374/2026	BASANTA KUMAR SAHOO VS SANJEEB KUMAR MISHRA, PRINCIPAL SECRETARY, FINANCE DEPT, ODISHA	ADV VS	// ()	AOR20220001535C202600147
124	D-CONTC/27381/2026	SANJAY KESHARI MOHAPATRA VS CIVIL JUDGE, JUNIOR DIVISION, NIMAPARA, PURI	ADV. VS	// ()	
125	D-CONTC/27393/2026	ANJANA MISHRA	ADV.	//	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
126	D-CONTC/27395/2026	ARTATRANA SETHY, I.I.C, KANDARPUR P.S RAMAKANTA MOHANTY	ADV.	//	
		VS	VS	0	
127	D-CONTC/27396/2026	Y.B.KHURANIA, DIRECTOR GENERAL OF POLICE,ODISHA DHURBA CHARAN SAHOO	ADV.	//	
		VS	VS	0	
128	D-CONTC/27398/2026	MANAS KUMAR TRIPATHY, TAHASILDAR, DARPAN DAITARI BEHERA	ADV.	//	
		VS	VS	0	
129	D-CONTC/27403/2026	JAYANTA KUMAR JAYSINGH, O.A.S(S.B) CHINTAMANISWAR SCIENTIFIC INDUSTRIES, KHURDA	ADV.	//	
		VS	VS	0	
130	D-CONTC/27405/2026	DEBI PRASAD MOHANTY @ DEVI PRASAD MOHANTY, B.D.O., BHUBANESWAR KUTARTHA MISHRA	ADV.	//	
		VS	VS	0	
131	D-CONTC/27406/2026	SOVA SHARMA (IAS) NAUSAR MAHAMMAD	ADV.	//	
		VS	VS	0	
132	D-CONTC/27411/2026	SOVA SHARMA (IAS) LAMBODAR PRADHAN	ADV.	//	
		VS	VS	0	
133	D-CONTC/27413/2026	BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA DUKHABANDHU SAMAL	ADV.	//	
		VS	VS	0	
134	D-CONTC/27421/2026	BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA NILAMANI MANGARAJ	ADV.	//	
		VS	VS	0	
135	D-CONTC/27425/2026	ENGINEER-IN-CHIEF,(PUBLIC HEALTH), ODISHA KULAMANI SAHOO	ADV.	//	
		VS	VS	0	
136	D-CONTC/27432/2026	NIRANJAN BEHERA, O.A.S MADAN CHANDRA NAYAK	ADV.	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CONTC/27469/2026	SOVA SHARMA (IAS) CHARI @ CHARULATA MOHARANA VS	BASUDEV BARIK VS	// // 0	
138	D-CONTC/27473/2026	SOVA SHARMA, I.A.S SHISHIR @ SISIR KUMAR GARNAYAK VS	ADV. VS	// // 0	
139	D-CONTC/27482/2026	ALOK KUMAR KAR (IAS) SURENDRA MOHAN GARANAYAK VS	ADV. VS	// // 0	
140	D-CONTC/27487/2026	ALOK KUMAR KAR (IAS) BASANT KUMAR GARANAYAK VS	ADV. VS	// // 0	
141	D-CONTC/27496/2026	SOVA SHARMA (IAS) TIRTHA BISWAL VS	ADV. VS	// // 0	
142	D-CONTC/27498/2026	KALI PRASANNA MOHAPATRA, I.A.S RAMANANDA MISHRA VS	ADV. VS	// // 0	
143	D-CONTC/27501/2026	JAYANTA KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR DR.ASHOK KUMAR NANDA VS	ADV. VS	// // 0	
144	D-CONTC/27502/2026	JAYANTA KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR ASHIS KUMAR SAHOO VS	SAILAZA NANDAN DAS VS	// // 0	
145	D-CONTC/27508/2026	PANKAJ KUMAR MOHAPATRA NRUSINGH PRASAD SUNDARAY VS	ADV. VS	// // 0	
146	D-CONTC/27511/2026	KAILASH CHANDRA DAS (OAS) JITENDRA KUMAR SAHOO VS		// // 0	
147	D-CONTC/27524/2026	DR.N.THIRUMALA NAIK, IAS KAILASH CHANDRA DAS VS RANJAN KUMAR PADHI	Sameer Kumar Das VS	// // 0 //	AOD20240000338C202600065

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CONTC/27529/2026	JAGANNATH NAYAK VS BHARAT CHANDRA SAHOO	Sameer Kumar Das VS	// ()	AOD20240000338C202600066
149	D-CONTC/27537/2026	GITANJALI MEHER VS DR.N.THIRUMALA NAIK, COMM-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT// BHUBANESWAR, KHURDA	PRADEEP KUMAR MAHAPATRA VS	// ()	
150	D-CONTC/27543/2026	SATRUGHANA DASH VS RAJESH KUMAR SWAIN, O.E.S,DIST. EDUCATION OFFICER, PHULBANI	ARUPANANDA GOSWAMY VS	// ()	
151	D-CONTC/27549/2026	RAJENDRA KUMAR PATRA VS KERTHI VASAN V, I.A.S	ADV. VS	// ()	
152	D-CONTC/27555/2026	FACULTY ASSOCIATION OF AIIMS, BHUBANESWARNILAMADHAB SARKAR VS DR.ASHUTOSH BISWAS	VS	// ()	
153	D-CONTC/27557/2026	SURENDRA KUMAR ROUT VS JAYANTA KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR	ADV. VS	// ()	
154	D-CONTC/27569/2026	NARAYAN SAHOO VS DIBYAJYOTI SMRUTI RANJAN DEO, OAS (SB)	VISWAJEET MALLICK VS	// ()	
155	D-CONTC/27592/2026	SIDDHARTHA SANKAR PARIDA VS GIRISH S.N, COMMISSIONER-CUM- SECRETARY, PR AND DW DEPTT., BHUBANESWAR	ADV. VS	// ()	
156	D-CONTC/27595/2026	SUMATI NAYAK VS DR.SUBASH CHANDRA PRADHAN, PRINCIPAL, GOVT. (AUTO) COLLEGE, PHULBANI	ADV. VS	// ()	
157	D-CONTC/27600/2026	DR. DEBASHIS MOHAPATRA VS PREM CHANDRA CHAUDHARY, IAS	ADV. VS	// ()	
158	D-CONTC/27603/2026	DR.KARTIK KUMAR DAS VS SANGRAM KESHARI PANDA, SPECIAL SEC.-CUM-ADDL. SEC. TO THE GOVT. OF ODISHA	AMRUT BARAL VS	// ()	
159	D-CONTR/18323/2026	PRADIP NAIK	ADV	//	AOR20230000802C202600096

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-CRLA/18324/2026	BINAYAK KUMAR PARIDA, IIC DASAPALA BAINA @ BAIKUNTHA JENA	RAJENDRA NARAYAN ROUT	BRAHMAGIRI /129 /2024	AOR20220001558C202600130
		VS	VS	()	
161	D-CRLA/18515/2026	STATE OF ODISHA SAJO @ MD. SAJID	SMRUTI RANJAN ROUT	DARGHA BAZAR /140 /2025	
		VS	VS	()	
162	D-CRLA/18517/2026	STATE OF ODISHA DEEPAK KUMAR SAHOO @ DIPU	SUNIL KUMAR PANDA	LINGARAJ P.S. /154 /2025	
		VS	VS	()	
163	D-CRLA/18525/2026	STATE OF ODISHA NARENDRA KU DASH	DEVASHIS PANDA	//	AOR20220001247C202600040
		VS	VS	()	
164	D-CRLA/18527/2026	GIRIDHARI MALLIK ALIAS TERA ARPITA DAS	DEVASHIS PANDA	//	AOR20220001247C202600041
		VS	VS	()	
165	D-CRLA/18530/2026	THE DIRECTOR, ENFORCEMENT DIRECTORATE ANKITA DAS	DEVASHIS PANDA	//	AOR20220001247C202600039
		VS	VS	()	
166	D-CRLA/18534/2026	THE DIRECTOR, ENFORCEMENT DIRECTORATE SIBA NAYAK @ NAIK	ANUPAM DASH	PURUSHOTTAMPUR /138 /2013	
		VS	VS	()	
167	D-CRLMA/18524/2026	STATE OF ODISHA HIJAKHIYA @ HIJAKIYA BALLIARSINGH	RAKESH KUMAR SARANGI	//	AOR20220001665C202600082
		VS	VS	()	
168	D-CRLMC/18321/2026	STATE OF ODISHA RAHASA BEHERA	ASUTOSH TRIPATHY	ENERGY PS (ANGUL) /39 /2013	AOR20220001648C202600038
		VS	VS	()	
169	D-CRLMC/18322/2026	STATE OF ODISHA SWADHIN HARPAL	SRINIVAS MOHANTY	BINIKA /181 /2025	AOR20230000802C202600095
		VS	VS	()	
170	D-CRLMC/18327/2026	STATE OF ODISHA RANJITA MEHER	SASMITA NANDA	BOUDH /6 /2021	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-CRLMC/18328/2026 CRLMC/1991/2026	STATE OF ODISHA PRABHANJAN KUMAR PATRA VS STATE OF ODISHA(VIG.)	KABIR KUMAR JENA VS	// BALASORE VIGILANCE /4 /2011 SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/0000033/2013	
172	D-CRLMC/18331/2026	RANJITA MEHER VS STATE OF ODISHA	SASMITA NANDA VS	BOUDH /210 /2015 () //	
173	D-CRLMC/18333/2026 CRLMC/1990/2026	RAMESH GUPTA@KUMAR VS STATE OF ODISHA(VIG.)	KABIR KUMAR JENA VS	BALASORE VIGILANCE /4 /2011 SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/0000033/2013	
174	D-CRLMC/18334/2026	UMA CHARAN PRADHANI VS STATE OF ODISHA	HARIHAR PANIGRAHI VS	BALLIGUDA /385 /2025 () //	
175	D-CRLMC/18335/2026	REENKI HARIJAN @ RINKI HARIJAN VS STATE OF ODISHA	SASMITA NANDA VS	KOTPAD /114 /2017 () //	
176	D-CRLMC/18339/2026	SUKADEV DAS VS STATE OF ODISHA	DEBASISH SAMAL VS	BALASORE TOWN /304 /2014 () //	
177	D-CRLMC/18342/2026	MAMATA SWAIN VS STATE OF ODISHA	SASMITA NANDA VS	BOUDH /104 /2017 () //	
178	D-CRLMC/18348/2026	SIRBAS NAYAK @ SRIBAS NAYAK VS STATE OF ODISHA	SASMITA NANDA VS	JEYPORE MAHILA /165 /2025 () //	
179	D-CRLMC/18349/2026	MASU BINDHANI VS STATE OF ODISHA	RAJIB LOCHAN PATTANAIAK VS	KODINGA /91 /2021 () //	
180	D-CRLMC/18353/2026	NILACHAKRA DAS VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIAK VS	JHARIGAM /133 /2020 () //	
181	D-CRLMC/18388/2026	MOHIT KUMAR@SRIVASTAV VS STATE OF ODISHA	RAKESH BEHERA VS	RAGHUNATHPALI /327 /2024 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-CRLMC/18392/2026	RAJSHREE OJHA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	BALIANTA P.S. /269 /2021 () //	
183	D-CRLMC/18417/2026	PRADIP MALABISOI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	ADVA /61 /2025 () //	
184	D-CRLMC/18426/2026	ABHI @ ABHIMANYU SAMAL VS STATE OF ODISHA	RAKESH BEHERA VS	BHUBAN /267 /2021 () //	
185	D-CRLMC/18444/2026	E. MEERABAI PATRA VS STATE OF ODISHA(VIG.)	HEMANT KUMAR MUND VS	JEYPORE VIGILANCE /28 /2016 () //	
186	D-CRLMC/18449/2026	SASMITA BADAJENA VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	ANGUL TOWN /486 /2008 () //	
187	D-CRLMC/18452/2026	PINKI KUMARI PANDA VS STATE OF ODISHA	ASHOK DAS VS	MAHILA (BERHAMPUR) /96 /2024 () //	
188	D-CRLMC/18462/2026	SARADA PRASAN PANDA@SARADA PRASANNA PANDA VS STATE OF ODISHA	ADITAV TRIPATHY VS	/ /0 () //	
189	D-CRLMC/18469/2026	SATYA NARAYAN NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KENDRAPARA /5 /2026 () //	
190	D-CRLMC/18475/2026	NASIM SEKH @ SK NASIM VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// () //	AOR20220003422C202600079
191	D-CRLMC/18480/2026	SARAT NAYAK VS STATE OF ODISHA	SARADA PRASAD DASH VS	SIMULIA /352 /2023 () //	
192	D-CRLMC/18485/2026	KRUSHNA KHILLA VS STATE OF ODISHA	MANORANJAN PADHY VS	BOIPARIGUDA /86 /2020 () //	AOD20220003086C202600065
193	D-CRLMC/18486/2026	TARUN KANTA MOHANTY	DEEPALI MAHAPATRA	MANCHESWAR P.S. /235 /2026	AOR20260000160C202600020

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLMC/18488/2026	DIPAK MAJI	RAMAKANTA PANDA	//	AOD20240000348C202600017
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLMC/18489/2026	SUDHIR KUMAR PARIDA	SUBRATA PANDA	DHENKANAL SADAR /346 /2021	AOR20220001729C202600013
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLMC/18491/2026	AMLESH DAS	SMRUTI RANJAN ROUT	CHAULIAGANJA /268 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLMC/18554/2026	SAROJ KACHRIA	NIRANJAN PANDA	SAMBALPUR TOWN /341 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-CRLMC/18559/2026	MAMATA BISWAL	ABHAY KHANDELWAL	NILGIRI /284 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLMC/18562/2026	DEBASIS MISHRA	JIBESH KUMAR PADHIARY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRLMC/18575/2026	GOLEKHA DEHURY @ BULA	MANISH DHIR	ANGUL TOWN /615 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-CRLMP/18368/2026	BIDYUT PRAVA MALLICK	PRITAM KUMAR MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-CRLMP/18370/2026	SULTAN JABERUDDIN @ JABEIRUDDIN KHAN	ALOK KUMAR PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-CRLMP/18399/2026	BIKRAM MOHAPATRA	RAKESH KUMAR ROUSTRAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-CRLMP/18457/2026	JIBARDHAN SA	SANTOSH KUMAR SAMANTARAY	/ /0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-CRLMP/18463/2026	STATE OF ODISHA SAKUNTALA TRIPATHY VS	SANJAY KUMAR PARIDA VS	// /0 ()	
206	D-CRLMP/18466/2026	STATE OF ODISHA MAMATA SAHOO VS	AKSHAYA KUMAR SUBUDHI VS	// /0 ()	
207	D-CRLMP/18511/2026	STATE OF ODISHA M/S. SKY AUTOMOBILES VS	ARUPANANDA GOSWAMY VS	// /0 ()	
208	D-CRLMP/18546/2026	STATE OF ODISHA ROJALINI MOHAPATRA VS	SANKET KANUNGO VS	// /0 ()	
209	D-CRLMP/18551/2026	STATE OF ODISHA SASMITA SETHI VS	AJAYA KUMAR MOHARANA VS	// /0 ()	
210	D-CRLMP/18582/2026	STATE OF ODISHA HAREKRUSHNA MOHAPATRA VS	BIJAYA KUMAR PARIDA 2 VS	// /0 ()	AOD20220001998C202600014
211	D-CRLMP/18585/2026	STATE OF ODISHA JITENDRA KUMAR DAS VS	ALOK KUMAR MOHAPATRA VS	// /0 ()	
212	D-CRLREV/18360/2026	STATE OF ODISHA AMIYA RANJAN MOHANTY VS	DEVASHIS PANDA VS	// /0 ()	SAHADEV KHUNTA /327 /2020
213	D-CRLREV/18363/2026	STATE OF ODISHA PANCHANAN PANIGRAHI VS	JYOTIRMAYA SAHOO VS	// /0 ()	SAMBALPUR VIGILANCE /38 /2015
214	D-CRLREV/18501/2026	STATE OF ODISHA(VIG.) LOKANATH PRUSTY VS	SUDEEP KUMAR SARANGI VS	// /0 ()	AOD20260000163C202600056
215	D-CRLREV/18542/2026	STATE OF ODISHA SAKUNTALA PRUSTY DAMBARUDHAR PUTEL VS	SUSHANTA KUMAR JOSHI VS	// /0 ()	SINDHIKELA PS /49 /2010
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-CRLREV/18581/2026	NEELAM @ NILAM KUMAR SWAIN VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	Maitri Vihar PS /175 /2026 () //	
217	D-CRLREV/18584/2026	RAMESH CHANDRA PADHI VS STATE OF ODISHA	AJAYA KUMAR JENA VS	SORO /363 /2024 () //	
218	D-CRP/27228/2026	KAMALA CHHATI VS JUBRAJ TAKRI	AMIT PRASAD BOSE VS	// () //	
219	D-CRP/27565/2026	PRAVATI SWAIN VS LAXMIDHAR BISOI	ABINASH ROURAY VS	// () //	
220	D-FAO/27207/2026	ICHHABATI KALAR VS UNION OF INDIA	SATYABAN SAHOO VS	// () //	
221	D-FAO/27256/2026	THE BRANCH MANAGER, THE NEW INDIA ASSURANCE CO. LTD., CUTTACK VS DAMU BHOTRA	NEELON BEHARI DAS VS	// () //	
222	D-FAO/27382/2026	SUDAM CHARAN NAIK VS STATE OF ODISHA	SANGRAM JENA VS	// () //	
223	D-FAO/27386/2026	SAMBHU PRASAD DAS VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// () //	
224	D-FAO/27390/2026	SAROJ KUMAR PATHY VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// () //	
225	D-FAO/27410/2026	M/S. NATIONAL INSURANCE CO. LTD., CUTTACK VS ASHA KHATUA	PRAMOD KUMAR TRIPATHY VS	// () //	
226	D-FAO/27448/2026	PIR MANSOOR BABA VS ODISHA BOARD OF WAQF	MOHAMMED RIAZ VS	// () //	
227	D-FAO/27490/2026	NATABAR MALLA	Sameer Kumar Das	//	AOD20240000338C202600062

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
228	D-FAO/27507/2026	ADHIKARI KASHINATH DAS	BHAKTADAS MOHANTY	//	
		VS	VS	0	
		PRADIP DAS		//	
229	D-FAO/27527/2026	KAMINI NANDA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-FAO/27540/2026	PRAKASH CHANDRA SAHOO	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-FAO/27546/2026	PABITRA MOHAN PRADHAN	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-FAO/27554/2026	RAHASA BIHARI SAHOO	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-FAO/27561/2026	BASANTA KUMAR SAHOO	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-FAO/27570/2026	SASHI GOCHHAYAT	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-FAO/27575/2026	RATI KANTA SAHOO	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-FAO/27582/2026	BABITA PRADHAN	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-LAA/27483/2026	DEPUTY ESTATE MANAGER, LINGARAJ AREA, MAHANA	HANANDY KUMAR MISHRA	//	
		VS	VS	0	
		PITABASH ROUL		//	
238	D-MACA/27213/2026	NAJIMUDDIN ANSARI	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-MACA/27216/2026	SAHID ANSARI PARAMESWAR DIXIT VS BRAHMANANDA SAHU	PRADEEP KUMAR MISHRA VS	// // 0 //	
240	D-MACA/27219/2026	KASTURI PAHAN VS PENU MUNCHU ANIL	PRADEEP KUMAR MISHRA VS	// 0 //	
241	D-MACA/27221/2026	KUNI DAS VS BRAJA KISHORE PANDA	PRADEEP KUMAR MISHRA VS	// 0 //	
242	D-MACA/27262/2026	DIVISONAL MANAGER THE ORIENTAL INSURANCE COMPANY LIMITED, BHOJIPUR OFFICE VS NARAYAN NAHAK @ NAIK	TOYAL BHARIDAS VS	// 0 //	
243	D-MACA/27272/2026	THE DIVISIONAL MANAGER M/S. ORIENTAL INSURANCE CO. LTD. VS BABITA DEEP	MOYAL BHARIDAS VS	// 0 //	
244	D-MACA/27286/2026	THE MANAGER, LEGAL TP HUBS, ORIENTAL INSURANCE COMPANY LIMITED, BHOJIPUR OFFICE VS PRAKASH PATRA	ANCHIT PANDA ANDY KHORDA VS	// 0 //	AOD20250000656C202600015
245	D-MACA/27317/2026	THE MANAGER LEGAL, M/S. NATIONAL INSURANCE COMPANY LIMITED VS URMILA DAS	SUBRAT SATAPATHY VS	// 0 //	
246	D-MACA/27449/2026	MANAGER(T.P.HUB), M/S. NEW INDIA ASSURANCE CO. LTD. VS MANAS KUMAR MAHARANA	GOPIJITTA VS	// 0 //	
247	D-MACA/27452/2026	UNITED INSURANCE CO. LTD. VS LALITENDU DALAI	RIMJHIMALA PATI VS	// 0 //	
248	D-MACA/27453/2026	MANAGER (T.P.HUB), M/S. NEW INDIA ASSURANCE CO. LTD. VS SARBESWAR MAHARANA	GOPIJITTA VS	// 0 //	
249	D-MACA/27459/2026	M/S. NATIONAL INSURANCE COMPANY LTD, BHUBANESHWAR VS AANISH KHAN	ANESWAR MOHAPATRA VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-MACA/27460/2026	S.B.I. GENERAL INSURANCE CO.LTD., BBSR VS PURNA CHANDRA SWAIN	G.P.DUTTA VS PRASANTA KUMAR MAHALI	// 0 //	
251	D-MACA/27467/2026	MANAGER(LLEGAL), SHRIRAM GENERAL INSURANCE CO.LTD., BBSR VS KUNI JENA	PRASANTA KUMAR MAHALI VS PRASANTA KUMAR MAHALI	// 0 //	
252	D-MACA/27474/2026	D.M., ORIENTAL INSURANCE CO.LTD., SAMBALPUR VS AJIT KUMAR PATTANAİK	PRASANTA KUMAR MAHALI VS PRASANTA KUMAR MAHALI	// 0 //	
253	D-MACA/27480/2026	MANAGER (LEGAL CLAIMS), IFFCO TOKIO GENERAL INSURANCE CO.LTD., BBSR VS INDUMATI SWAIN	PRASANTA KUMAR MAHALI VS PRASANTA KUMAR MAHALI	// 0 //	
254	D-MACA/27492/2026	D.M., NEW INDIA ASSURANCE CO.LTD., BBSR VS KABIRAJ SETHI	PRASANTA KUMAR MAHALI VS PRASANTA KUMAR MAHALI	// 0 //	
255	D-MACA/27516/2026	D.M., LEGAL, TATA AIG GENERAL INSURANCE CO.LTD., BBSR VS HALADHARA SAHU	PRASANTA KUMAR MAHALI VS PRASANTA KUMAR MAHALI	// 0 //	
256	D-MACA/27534/2026	S BHANU REDDY VS THE STATE OF ODISHA	PRAFULLA KUMAR NAYAK VS PRAFULLA KUMAR NAYAK	// 0 //	AOD20250001069C202600019
257	D-MATA/27598/2026	ARADHANA MISHRA @ YADAV VS AJAY YADAV	BASUDEV PUJARI VS BASUDEV PUJARI	// 0 //	
258	D-MSA/27418/2026	M/S. FUTURE CONSTRUCTIONS, PURI VS M/S. ADIGANGA PROPERTIES PVT. LTD., KOLKATA	GOURI MOHAN RATH VS GOURI MOHAN RATH	// 0 //	
259	D-RPFAM/27322/2026	SASANKA SEKHAR DIGAL VS JAYANTI SETHI	MANOJ KUMAR MALLICK VS MANOJ KUMAR MALLICK	// 0 //	
260	D-RPFAM/27486/2026	PRATAP GANTA ALIAS PRATAP CH GANTA VS SMT JHINIMA NAYAK	Soubhagya Kumar Dash VS Soubhagya Kumar Dash	// 0 //	AOR20220001631C202600172
261	D-RPFAM/27587/2026	MANASI LENKA	PABITRA MOHAN PALATASINGH	//	

ORISSA HIGH COURT**FILING REPORT AS ON :22/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
262	D-RSA/27243/2026	SANJAYA KUMAR LENKA SIBA @ SHIBA CHARAN BEHERA	SAMVIT MOHANTY	//	
		VS	VS	0	
263	D-RSA/27257/2026	BALARAM SAHOO BISWAJAYEE DAS	AJIT CHANDRA MOHAPATRA	//	
		VS	VS	0	
264	D-RSA/27332/2026	KAILASH CHANDRA DAS AJIT @ AJIT KUMAR MOHANTY	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	
265	D-RSA/27342/2026	MINATI RANI (HENA) MOHANTY NARASINGHA KANDA	PRABIN DAS	//	
		VS	VS	0	
266	D-RSA/27350/2026	BHAGABANA BEHERA KISHORE KUMAR MOHNATY	AMIT PRASAD BOSE	//	
		VS	VS	0	
267	D-RSA/27367/2026	SPECIAL SECRETARY-CUM-COMMISSIONER, PADMA @ PRADEEP PATRA	GENERAL ADMINISTRATION DEPARTMENT BISWARANJAN DAS	//	
		VS	VS	0	
268	D-RSA/27457/2026	ASHOK KUMAR PATRA HAREKRUSHNA MAHUNTA	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	
269	D-RSA/27463/2026	MOHANTA RAMCHANDRA DAS ABHIMANYU SWAIN	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	
270	D-RSA/27478/2026	GOBINDA CHANDRA SWAIN SHRABANI MIRDHA	SUSHANTA KUMAR JOSHI	//	
		VS	VS	0	
271	D-RSA/27514/2026	SURENDRA MIRDHA SONALI MOHAPATRA	JAGAJIBAN PRADHAN	//	
		VS	VS	0	
272	D-RSA/27551/2026	RAJASHREE DAS SUBASH CHANDRA SAMAL	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		SABITRI ROUT		//	
273	D-RSA/27552/2026	PABITRA KUMAR MAHARANA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	()	
		GANESHWAR MAHARANA		//	
274	D-RSA/27560/2026	RABINDRANATH PALAURI	SOURAV SUMAN BHUYAN	//	
		VS	VS	()	
		PARBATI PALAURI		//	
275	D-RSA/27563/2026	THE SECRETARY, BOARD OF SECONDARY EDUCATION, CUTTACK	KONKISHU DHAKARAO (SR. ADV.)	//	
		VS	VS	()	
		SHOAIB AKHTAR		//	
276	D-RVWPET/27201/2026	STATE OF ODISHA	SATYABRATA MOHANTY,A.G.A	//	LOD20240000172C202600198
		VS	VS	()	
		KSHIROD KUMAR PATI		//	
277	D-RVWPET/27349/2026	DINAMANI SUNA	SOUMYA MISHRA	//	
		VS	VS	()	
		SRIMATI KSHIRODINI@KHIRODINI SUNA		//	
278	D-RVWPET/27389/2026	SATYAVRATA PANDA	ADV	//	
		VS	VS	()	
		PROF. SANJAY KUMAR NAYAK, VICE CHANCELLOR, RAVENSHAW UNIVERSITY, CUTTACK/			
279	D-SM/18528/2026	SUBHASIS BASANTARAY	BINOD KUMAR MISHRA	NEMALO /161 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
280	D-STREV/27426/2026	M/S. MERCURY RASAYANS, GANJAM	PRANAYA KISHORE HARICHANDAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
281	D-TRP(C)/27247/2026	MANASI NAYAK @ ROUT	MANOJ KUMAR MOHANTY	//	
		VS	VS	()	
		JOGENDRA ROUT		//	
282	D-TRP(C)/27268/2026	PRIYANKA SAHOO	PARTHA SARATHI NAYAK	//	
		VS	VS	()	
		SANTOSH KUMAR SAHOO		//	
283	D-TRP(C)/27305/2026	SUSHILA @ SUSILA BEHERA	PRAVAT KUMAR MUDULI	//	
		VS	VS	()	
		BIJAY BEHERA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :22/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-TRP(C)/27363/2026	RASMITA MOHAPATRA VS DURGA NARAYAN MOHAPATRA	MANORANJAN PADHY VS	// 0 //	
285	D-TRP(C)/27499/2026	RAJNANDINI PUJARI VS PRAGYANANDA PANDA	SUMAN MODI VS	// 0 //	
286	D-TRPCRL/18556/2026	MADHUSMITA DHIR VS BIREN KUMAR SAMAL	SUJATA BALIARSINGH VS	//0 0 //	
287	D-WA/27194/2026	STATE OF ODISHA VS RAMESH CHANDRA BISHI	SAROJ KUMAR JEE,A.G.A VS	// 0 //	LOD20240000172C202600195
288	D-WA/27196/2026	STATE OF ODISHA VS ABHAYA KUMAR MOHANTY	DEBASHIS TRIPATHY,A.G.A VS	// 0 //	LOD20240000172C202600196
289	D-WA/27198/2026	STATE OF ODISHA VS RAMA PRASAD TRIPATHY	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000172C202600197
290	D-WA/27200/2026	STATE OF ODISHA VS GARGI DASH	DEBASHIS TRIPATHY,A.G.A VS	// 0 //	LOD20240000172C202600199
291	D-WA/27358/2026	NIRAKAR ROUT VS STATE OF ODISHA	HEMANT KUMAR MUND VS	// 0 //	
292	D-WA/27394/2026	HEMABANTI PATRA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
293	D-WA/27401/2026	SIDHARTHA SANKAR SAHU VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
294	D-WA/27417/2026	DR.SARAT KUMAR PANIGRAHI VS GOVT. OF ODISHA	JAYANT KUMAR RATH VS	// 0 //	
295	D-WA/27427/2026	SHRI RAJAT KESHARI NAYAK @ NAIK	MOHAMMED MUSTAQ ANSARI	//	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WA/27433/2026	COMPETITION COMMISSION OF INDIA, NEW DELHI	SWATISMITA PATI	//	
		VS	VS	()	
		M/S RUNGTA MINES LIMITED, KOLKATA		//	
297	D-WP(C)/27182/2026	JAYESH KUMAR PANCHAL	LOKESH KUMAR MEHER	//	AOD20240000667C202600019
	WP(C)/18708/2026	VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/27183/2026	KARUNAKAR MEHER	LOKESH KUMAR MEHER	//	AOD20240000667C202600020
	WP(C)/18686/2026	VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/27184/2026	SAHADEBA BAG	ASHUTOSH DASH	//	AOD20230000425C202600043
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/27185/2026	KULAMANI GAHIR	ASHUTOSH DASH	//	AOD20230000425C202600044
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/27186/2026	ALBINUS PURTY	SAMEER KUMAR DAS	//	AOD20240000338C202600050
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/27187/2026	TARGINI KUMAR NAYAK	SAMEER KUMAR DAS	//	AOD20240000338C202600051
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/27188/2026	DHWAJA JAGAT	SAMEER KUMAR DAS	//	AOD20240000338C202600052
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/27189/2026	RAMAKANTA PAIKA	SAMEER KUMAR DAS	//	AOD20240000338C202600053
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/27190/2026	SUBASH CHANDRA PASWAN	SITANSU MOHAN SINGH	//	
	WP(C)/18641/2026	VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/27191/2026	KEDARNATH MALLICK	SAMEER KUMAR DAS	//	AOD20240000338C202600054
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/27192/2026	STATE OF ODISHA BIJAYA KUMAR PARIDA VS	SAMEER KUMAR DAS VS	// // ()	AOD20240000338C202600055
308	D-WP(C)/27193/2026	STATE OF ODISHA SARAT CHANDRA MALLIK VS	SAMEER KUMAR DAS VS	// // ()	AOD20240000338C202600056
309	D-WP(C)/27195/2026	STATE OF ODISHA LAXMAN CHANDRA KISAN VS	SAMEER KUMAR DAS VS	// // ()	AOD20240000338C202600057
310	D-WP(C)/27197/2026	STATE OF ODISHA RAMJIT HEMBRAM VS	SAMEER KUMAR DAS VS	// // ()	AOD20240000338C202600058
311	D-WP(C)/27199/2026	STATE OF ODISHA PRAKASH CHANDRA SAHOO VS	SAMEER KUMAR DAS VS	// // ()	AOD20240000338C202600059
312	D-WP(C)/27202/2026	STATE OF ODISHA KABITA JENA @ JANA VS	SARBESWAR SAHOO VS	// // ()	AOD20220004505C202600073
313	D-WP(C)/27204/2026	AXIS BANK LTD PARESH KUMAR PANDA VS	PRASANTA KUMAR JOSHI VS	// // ()	AOR20230000684C202600008
314	D-WP(C)/27205/2026	STATE OF ODISHA RAJANIKANTA PADHI VS	SANDHYARANI PANI VS	// // ()	AOR20230000010C202600097
315	D-WP(C)/27206/2026	STATE OF ODISHA JAGAMOHAN PRADHAN VS	SARBESWAR SAHOO VS	// // ()	AOD20220004505C202600072
316	D-WP(C)/27208/2026	STATE OF ODISHA SHYAM ORAM VS	TUSARKANTI PRAHARAJ VS	// // ()	
317	D-WP(C)/27209/2026	SECY, REVENUE DEPARTMENT, GOVT. OF ODISHA PRASANNA KUMAR PATRA VS	SHARMISTHA SAMAL VS	// // ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/27210/2026	TAPAN KUMAR MANDAL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
319	D-WP(C)/27211/2026	MOTILAL MANDAL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
320	D-WP(C)/27212/2026	SURATH KUMAR MOHAKUD VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
321	D-WP(C)/27214/2026	ZUBIN BAL @ JUBIN BAL VS STATE OF ODISHA	SIBASIS SAMANTARY VS	// 0 //	
322	D-WP(C)/27215/2026	SARAT MANOHARI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
323	D-WP(C)/27217/2026	MANMATHA KUMAR MOHANTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
324	D-WP(C)/27218/2026	ANUP KUMAR SWAIN VS STATE OF ODISHA	MAHES DAS VS	// 0 //	
325	D-WP(C)/27220/2026 WP(C)/18622/2026	PRAVAKAR PATRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
326	D-WP(C)/27222/2026	SURESH KUMAR MAJHI VS STATE OF ODISHA	PRAMODA KUMAR DASH VS	// 0 //	
327	D-WP(C)/27223/2026	KALINGA POWER CORPORATION PRIVATE LIMITED VS UNION OF INDIA	AKHIL KUMAR NAIK VS	// 0 //	
328	D-WP(C)/27224/2026	BASUDEV JANA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	
329	D-WP(C)/27225/2026	BISWAJIT BERA	RANJIT MOHANTY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/27227/2026	SUBASINI BEHERA	BISWAJIT MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/27230/2026	ABINASH KAR	SUSHANTA KUMAR MISHRA	//	
	WP(C)/18690/2026	VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/27231/2026	AVIMANYU NAYAK	DILLIP KUMAR MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
333	D-WP(C)/27232/2026	SANDIPTA KUMAR SAMAL	DILLIP KUMAR MOHANTY	//	
		VS	VS	0	
		ODISHA PUBLIC SERVICE COMMISSION (OPSC), CUTTACK		//	
334	D-WP(C)/27233/2026	RUKMINI PRADHAN	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/27235/2026	JAGABANDHU SAHOO	SAROJ RANJAN SUBUDHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/27236/2026	LATA BAG	JITENDRA SAMANTARAY	//	
		VS	VS	0	
		MAHANADI COALFIELDS LTD., SAMBALPUR		//	
337	D-WP(C)/27237/2026	JIBANJYOTI BALIYARSINGH	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/27238/2026	CHANDRA KISHOR PATRA	PRASANTA KUMAR MISHRA	//	
	WP(C)/18653/2026	VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/27239/2026	BANK OF INDIA, CHANDAKA INDUSTRIAL COMPLEX, BIRNICH, BHUBANESWAR	PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		BIBHUTI BHUSAN MOHANTY		//	
340	D-WP(C)/27241/2026	RAJIA BEGAM	NILAMADHAB BISOI	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/27242/2026	STATE OF ODISHA BANK OF INDIA , SAILASHREE VIHAR BRANCH, BHUBANESWAR	SIBAPRASAD PATI	//	
		VS	VS	0	
342	D-WP(C)/27244/2026 WP(C)/18699/2026	K.KAUSHIK SUBUDHI PRAFULLA CHANDRA BEHERA	RAGHUNATH BISWAL	//	
		VS	VS	0	
343	D-WP(C)/27245/2026	STATE OF ODISHA NAGEN KUMAR PRADHAN	SIBAPRASAD PATI	//	
		VS	VS	0	
344	D-WP(C)/27246/2026 WP(C)/18643/2026	MANAGING DIRECTOR, ODISHA STATE CASHEW DEVELOPMENT CORPORATION LTD, KHURDA NIMAI CHARAN PANDA	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
345	D-WP(C)/27248/2026	STATE OF ODISHA JAGANNATH DHAREI	TARANI KANTA BISWAL,S.PRADHAN,B.S.PANI GRAHI(CAVEATORS)	//	
		VS	BIJAY KUMAR MOHANTY	0	
346	D-WP(C)/27249/2026 WP(C)/18709/2026	STATE OF ODISHA THE DIOCESE OF SAMBALPUR, CHURCH OF NORTH INDIA MISSION COMPOUND, BOLANGIR	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
347	D-WP(C)/27250/2026	STATE OF ODISHA SAROJ KUMAR MALLICK	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
348	D-WP(C)/27251/2026	STATE OF ODISHA BASANTA KUMAR ROUL	AJAYA KUMAR TRIPATHY	//	
		VS	VS	0	
349	D-WP(C)/27252/2026	STATE OF ODISHA JAY SHANKAR NAG	PRADIPTA KUMAR PATTANAYAK	//	
		VS	VS	0	
350	D-WP(C)/27253/2026	STATE OF ODISHA DURYODHAN PRADHAN	SHARMISTHA SAMAL	//	
		VS	VS	0	
351	D-WP(C)/27254/2026	STATE OF ODISHA TOFAN KUMAR SAHOO		//	
		VS	VS	0	
		STATE INFORMATION COMMISSION -CUM- 2ND APPELLATE AUTHORITY, TOSHALI BHABAN, BHUBANESWAR			

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/27255/2026	TRILOCHANA SATAPATHAY VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //	
353	D-WP(C)/27258/2026	SOMANATH PRADHAN VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	// 0 //	
354	D-WP(C)/27259/2026	LINGARAJ ROUT VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //	
355	D-WP(C)/27260/2026	SAMIR KUMAR SAHU VS UNION OF INDIA	ANIRUDH SANGABERIA VS	// 0 //	
356	D-WP(C)/27261/2026	BUDHADEV PODH VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //	
357	D-WP(C)/27263/2026 WP(C)/18680/2026	SUDHAKAR SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //	
358	D-WP(C)/27265/2026	UDAYA BHANU PANDA VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //	
359	D-WP(C)/27266/2026	SIMADRI KONHAR VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //	AOD20240000276C202600029
360	D-WP(C)/27267/2026	KRUSHNA MOHAN PANIGRAHI VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //	
361	D-WP(C)/27269/2026	MD IMRAN KHAN VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// 0 //	
362	D-WP(C)/27270/2026	CHANDRA SEKHAR PRADHAN VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //	
363	D-WP(C)/27273/2026	HEMANT KUMAR SUNDARAY	UPENDRA KUMAR SAMAL	//	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		UNION OF INDIA		//	
364	D-WP(C)/27275/2026	BINDU ORAM	PABITRA KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-WP(C)/27276/2026	GANGPUR MAZDOOR MONCH, SUNDERGARH	KAMAL RAY	//	
		VS	VS	()	
		REGIONAL LABOUR COMMISSIONER, GOVT OF INDIA, ROURKELA		//	
366	D-WP(C)/27277/2026	SOUMYAJIT BAG	SUSANTA KUMAR BARAL	//	AOR20220001297C202600147
	WP(C)/18689/2026	VS	VS	()	
		AUTHORIZED OFFICER, TATA CAPITAL HOUSING FINANCE LIMITED, BHUBANESWAR		//	
367	D-WP(C)/27278/2026	PRASANTA MAJHI	PRITAM KUMAR MOHANTY	//	AOR20230000872C202600046
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-WP(C)/27279/2026	BASANTA MAJHI	PRITAM KUMAR MOHANTY	//	AOR20230000872C202600045
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-WP(C)/27280/2026	BANAMALI MAJHI	PRITAM KUMAR MOHANTY	//	AOR20230000872C202600044
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-WP(C)/27281/2026	BIJAYA MAJHI	PRITAM KUMAR MOHANTY	//	AOR20230000872C202600043
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-WP(C)/27283/2026	BALAKRUSHNA MAJHI	PRITAM KUMAR MOHANTY	//	AOR20230000872C202600042
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-WP(C)/27285/2026	SAROJ MAJHI	PRITAM KUMAR MOHANTY	//	AOR20230000872C202600047
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-WP(C)/27287/2026	STATE OF ODISHA	PRAVAKAR BEHERA, S.C (TRANSPORT)	//	AOR20220001539C202600002
		VS	VS	()	
		SANTOSH KUMAR MOHANTY		//	
374	D-WP(C)/27288/2026	MERUDHAR BAG	ASHUTOSH DASH	//	AOD20230000425C202600045
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/27289/2026	STATE OF ODISHA SACHHIDA NANDA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
376	D-WP(C)/27290/2026	STATE OF ODISHA TARAKANTA NANDA VS	SOUBHAGYA KUMAR RATH VS	// // ()	AOR20220004309C202600031
377	D-WP(C)/27291/2026	COMMISSIONER OF ENDOMENTS BINDU ORAM VS	PABITRA KUMAR NAYAK VS	// // ()	
378	D-WP(C)/27292/2026	STATE OF ODISHA TRINATHA BAG VS	ASHUTOSH DASH VS	// // ()	AOD20230000425C202600046
379	D-WP(C)/27294/2026	STATE OF ODISHA HARISH CHANDRA DAS VS	SWAPNA KUMAR OJHA VS	// // ()	
380	D-WP(C)/27295/2026	UNION OF INDIA M/S. JAI GURU STONE WORKS, SAMBALPUR VS	BHABANI PRASAD MOHANTY VS	// // ()	
381	D-WP(C)/27296/2026 WP(C)/18720/2026	THE ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE, SAMBALPUR-I DIVISION, SAMBALPUR PRABHAT KUMAR MALIK VS	DURGESH NARAYAN RATH VS	// // ()	AOR20220001583C202600150
382	D-WP(C)/27297/2026	STATE OF ODISHA CHITTA RANJAN BEHERA VS	ARUN KUMAR PATRA VS	// // ()	AOD20240000516C202600031
383	D-WP(C)/27298/2026	STATE OF ODISHA BHARAT BHUSAN PATRA VS	JAGABANDHU SAHU VS	// // ()	AOR20220001487C202600086
384	D-WP(C)/27299/2026	STATE OF ODISHA ARJUN BHOI VS	NIRANJAN SINGH (1) VS	// // ()	
385	D-WP(C)/27300/2026	STATE OF ODISHA ADITI MOHAPATRA VS	RAMAKRISHNA BISOI VS	// // ()	AOD20240000311C202600050
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/27301/2026	MANORANJAN PRADHAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //	AOR20220001487C202600085
387	D-WP(C)/27303/2026	GOURAHARI SETHI VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
388	D-WP(C)/27304/2026	SALIK GOUD VS STATE OF ODISHA	SUNIL PRADHAN VS	// 0 //	
389	D-WP(C)/27306/2026	MAGHESWAR SAMAL VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// 0 //	
390	D-WP(C)/27307/2026	BITU @ SATYARANJAN NAYAK VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
391	D-WP(C)/27309/2026	JIBAN KUMAR DAS VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //	
392	D-WP(C)/27310/2026	ARUN KUMAR ROUT VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //	
393	D-WP(C)/27312/2026	BABU @ SANJAY KUMAR DAS VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
394	D-WP(C)/27313/2026	RAM CHANDRA BINDHANI VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //	
395	D-WP(C)/27314/2026	ASHOK RANA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
396	D-WP(C)/27315/2026	LULU PRASAD BINDHANI VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //	
397	D-WP(C)/27316/2026	LAXMAN SAHU	SOUMYA MISHRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/27318/2026	MAKUNDA SAMAL	NIRANJAN SINGH (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/27320/2026	MANAS KUMAR NAYAK	SOUMYA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/27323/2026	GAJENDRA KUMAR HIMIRIKA	GYANA RANJAN SETHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/27324/2026	SUJAN BEHERA	RAJENDRA KUMAR PRADHAN	//	
		VS	VS	0	
		SUB-COLLECTOR AND SUB-DIVISIONAL MAGISTRATE, TALCHER, ANGUL		//	
402	D-WP(C)/27325/2026	SUBASH SAHOO @ SUBASH CHANDRA SAHU	SOUMYA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/27327/2026	BIBHUTI PRASAD MOHANTY	ARUN KUMAR MISHRA	//	
		VS	VS	0	
		TATA POWER CENTRAL (TPCODL) ODISHA DISTRIBUTION LTD, KHORDHA		//	
404	D-WP(C)/27328/2026	MAHESWAR SETHI	SOUMYA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/27329/2026	DIBYASEN BEHERA	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR COMMISSIONERATE, BHUBANESWAR		//	
406	D-WP(C)/27331/2026	KULAMANI PATRA	ANUPAM RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/27333/2026	GANTA POLAMMA	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR COMMISSIONERATE, BHUBANESWAR		//	
408	D-WP(C)/27335/2026	SUSHREE SANGITA BARIK	ATUL KUMAR MOHANTY	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/27336/2026	STATE OF ODISHA RAMESH CHANDRA PADHY VS	SHREYANSH RAJGURU VS	// // 0	
410	D-WP(C)/27339/2026	STATE OF ODISHA RABINDRA DAS @ RABINDRA NATH DAS VS	ANUPAM RATH VS	// // 0	
411	D-WP(C)/27341/2026	STATE OF ODISHA BIBEKANANDA BEHERA VS	ABHIMANYU PARIDA VS	// // 0	
412	D-WP(C)/27343/2026	STATE OF ODISHA PRASANNA KUMAR MOHAPATRA VS	PARSURAM MOHAPATRA VS	// // 0	
413	D-WP(C)/27344/2026	STATE OF ODISHA SATYA PRAKASH SAMAL VS	MANOJA KUMAR KHUNTIA VS	// // 0	
414	D-WP(C)/27345/2026	STATE OF ODISHA SNEHASIS DASH VS	MANORANJAN PADHI VS	// // 0	
415	D-WP(C)/27346/2026	STATE OF ODISHA NANDINI NAIK VS	ARUNA NAYAK VS	// // 0	
416	D-WP(C)/27347/2026	M/S.INDOSTAR CAPITAL FINANCE LTD, MUMBAI THANASUNDAR PUTI VS	MANORANJAN PADHI VS	// // 0	
417	D-WP(C)/27348/2026	STATE OF ODISHA M/S K. SESHAGIRI AND CO, ANDHRA PRADESH VS	SARADA PRASANNA SARANGI VS	// // 0	
418	D-WP(C)/27351/2026	STEEL AUTHORITY OF INDIA LIMITED(SAIL) NEW DELHI PRANAB KUMAR DIGAL VS	ARUNA NAYAK VS	// // 0	
419	D-WP(C)/27352/2026	STATE OF ODISHA AKSHAYA KUMAR PANDA VS	PRAJIT KUMAR PRADHAN VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-WP(C)/27353/2026	MRUTYUNJAYA MOHAPATRA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
421	D-WP(C)/27354/2026	TOFAN KUMAR PARIDA VS STATE OF ODISHA	ANIMA KUMARI DEI VS	// 0 //	
422	D-WP(C)/27356/2026	SWARNA LATA DHAL VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
423	D-WP(C)/27357/2026	ASHOK KUMAR AGARWAL VS STATE OF ODISHA	SOMANATH NANDA VS	// 0 //	
424	D-WP(C)/27359/2026	BIBEKANANDA BEHERA VS STATE OF ODISHA	ABHIMANYU PARIDA VS	// 0 //	
425	D-WP(C)/27360/2026	ARPITA PATNAIK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
426	D-WP(C)/27361/2026	NIHAR RANJAN MOHANTY VS STATE OF ODISHA	BISIKESAN PRADHAN VS	// 0 //	
427	D-WP(C)/27362/2026	SARAT KUMAR PATRA VS STATE OF ODISHA	ANUPAM RATH VS	// 0 //	
428	D-WP(C)/27364/2026	PRAVAKAR @ PRAVASH KAR MOHAPATRA VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //	
429	D-WP(C)/27366/2026	PRATAP CHANDRA DASH VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	// 0 //	
430	D-WP(C)/27369/2026	BINODINI DEVI VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// 0 //	
431	D-WP(C)/27371/2026	NANDINI NAIK	ARIJEET MISHRA	//	

ORISSA HIGH COURT**FILING REPORT AS ON :22/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
432	D-WP(C)/27373/2026	KABITARANI ACHARYA	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
433	D-WP(C)/27375/2026	KUNI @ TUNI NAYAK	SUVASHISH PATTANAİK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
434	D-WP(C)/27376/2026	SARADAMANI MODI	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
435	D-WP(C)/27377/2026	ANIL MALIK	ARIJEET MISHRA	//	
		VS	VS	0	
		COLLECTOR, JAJPUR		//	
436	D-WP(C)/27378/2026	ASHRAM CHARAN MAHANTA	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-WP(C)/27379/2026	NIRANJAN BEHERA	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
438	D-WP(C)/27380/2026	TRINATH BHATRA	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
439	D-WP(C)/27383/2026	RAJENDRA SOURA	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
440	D-WP(C)/27384/2026	K.DAMAYANTI DORA	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
441	D-WP(C)/27385/2026	BAILOCHAN SAHU	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
442	D-WP(C)/27387/2026	ASHOK KUMAR SAHOO	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-WP(C)/27388/2026	STATE OF ODISHA PANCHAMI BARIK VS	BIREN SANKAR TRIPATHY VS	// // 0	
444	D-WP(C)/27391/2026	STATE OF ODISHA SUNITA MEHER VS	SATYA SHIVA DASH VS	// // 0	
445	D-WP(C)/27397/2026	STATE OF ODISHA SAKET BIHARI BEHERA VS	SANGRAM JENA VS	// // 0	
446	D-WP(C)/27399/2026 WP(C)/18711/2026	STATE OF ODISHA ROHIT KUMAR MEHER VS	KRISHNA CHANDRA SAHU VS	// // 0	
447	D-WP(C)/27400/2026	STATE OF ODISHA MOHAN SAHU VS	SANGRAM JENA VS	// // 0	
448	D-WP(C)/27402/2026	STATE OF ODISHA SABITA MOHAPATRA VS	JYOTIRMAY GUPTA VS	// // 0	
449	D-WP(C)/27404/2026	STATE OF ODISHA CHITTA RANJAN MUND VS	SANGRAM JENA VS	// // 0	
450	D-WP(C)/27407/2026	STATE OF ODISHA BACHAN LENKA VS	RABINDRA KUMAR PRUSTY VS	// // 0	
451	D-WP(C)/27408/2026	MINATI LENKA SUNIL KUMAR PANDA VS	SANGRAM JENA VS	// // 0	
452	D-WP(C)/27409/2026	STATE OF ODISHA KUMUDINI MIRDHA VS	KOUSIK ANANDA GURU VS	// // 0	
453	D-WP(C)/27412/2026	STATE OF ODISHA DEEPAK KUMAR BARAD VS ODISHA GRAMEEN BANK, BHUBANESWAR	LALIT KUMAR MAHARANA VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-WP(C)/27414/2026	PRAVATI MOHARANA VS STATE OF ODISHA	MANORANJAN MISHRA VS	// 0 //	
455	D-WP(C)/27415/2026	CHANDRA MOHAN SINGH VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //	
456	D-WP(C)/27416/2026	ASIS KUMAR RAY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
457	D-WP(C)/27419/2026	RAMAKANTA MANDAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
458	D-WP(C)/27420/2026	SRIDHAR SAHOO VS SHREE JAGANNATH TEMPLE ADMINISTRATION, PURI	PRNOY MOHANTY VS	// 0 //	
459	D-WP(C)/27422/2026	HIMANSHU BHUSAN BEHERA VS R.T.O.CHANDIKHOL	KHIROD CHANDRA MAJHI VS	// 0 //	
460	D-WP(C)/27423/2026	PABITRA MOHAN PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
461	D-WP(C)/27424/2026	PINKY BEHERA VS STATE OF ODISHA	MANORANJAN MISHRA VS	// 0 //	
462	D-WP(C)/27428/2026	MAA MANIKESWARI NURSINGH COLLEGE, SUNDERGARH VS STATE OF ODISHA	KOHN MISHRA VS	// 0 //	
463	D-WP(C)/27429/2026	PURNA CHANDRA NANDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
464	D-WP(C)/27430/2026	PADMA CHHATIRA VS STATE OF ODISHA	ASHUTOSH DASH VS	// 0 //	AOD20230000425C202600047
465	D-WP(C)/27431/2026	SARASWATI PARIDA	JAGAMOHAN PATTANAIAK	//	AOR20220001586C202600041

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
466	D-WP(C)/27434/2026	MEMBER BOARD OF REVENUE,ODISHA SANJAY NAYAK	DILLIP KUMAR MOHAPATRA	//	AOD20220001927C202600080
		VS	VS	()	
467	D-WP(C)/27435/2026	STATE OF ODISHA LAXMI BEHERA	MANORANJAN MISHRA	//	
		VS	VS	()	
468	D-WP(C)/27436/2026	STATE OF ODISHA TARANISEN SAHOO	SHARMISTHA SAMAL	//	
		VS	VS	()	
469	D-WP(C)/27437/2026	STATE OF ODISHA PURANDAR SA	JAGABANDHU SAHU	//	AOR20220001487C202600087
		VS	VS	()	
470	D-WP(C)/27438/2026	STATE OF ODISHA AKRURA NAIK	SAMEER KUMAR DAS	//	AOD20240000338C202600061
		VS	VS	()	
471	D-WP(C)/27439/2026	STATE OF ODISHA MUNIGUDA NURSING COLLEGE, RAYAGADA	SOHAN MISHRA	//	
		VS	VS	()	
472	D-WP(C)/27440/2026	STATE OF ODISHA SANTOSH KUMAR KAR	SHARMISTHA SAMAL	//	
		VS	VS	()	
473	D-WP(C)/27441/2026	STATE OF ODISHA M/S. JASODHARA INFRASECURITY PVT LTD.	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202600064
		VS	VS	()	
474	D-WP(C)/27442/2026	THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI DR. RAJ KUMAR RATE	SOUBHAGYA SWAIN	//	AOR20220001296C202600088
		VS	VS	()	
475	D-WP(C)/27443/2026	STATE OF ODISHA SK DABIRUDDIN	SAMEER KUMAR DAS	//	AOD20240000338C202600060
		VS	VS	()	
476	D-WP(C)/27444/2026	STATE OF ODISHA BIKASH CHANDRA DAS	GAUTAM SIDDIQUE	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-WP(C)/27445/2026	STATE OF ODISHA PRAMOD KUMAR NANDA VS	MANAS PATI VS	// // ()	AOR20220001535C202600148
478	D-WP(C)/27446/2026	STATE OF ODISHA AND OTHERS CHINTAMANI MOHANTA VS	SHARMISTHA SAMAL VS	// // ()	
479	D-WP(C)/27447/2026	STATE OF ODISHA PUSPAHAS DHIR VS	MANAS PATI VS	// // ()	AOR20220001535C202600149
480	D-WP(C)/27450/2026	STATE OF ODISHA AND OTHERS NIRUPAMA MAHARANA VS	MANORANJAN MISHRA VS	// // ()	
481	D-WP(C)/27451/2026	STATE OF ODISHA BISWAJIT ROUT VS	AKSHAYA KUMAR JENA VS	// // ()	
482	D-WP(C)/27454/2026	CHIEF EXECUTIVE OFFICER, TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, KHURDA LILI MOHARANA VS	MANORANJAN MISHRA VS	// // ()	
483	D-WP(C)/27455/2026	STATE OF ODISHA ANIL KUMAR MISHRA VS	PRANAB KUMAR GHOSE VS	// // ()	
484	D-WP(C)/27456/2026	STATE OF ODISHA BISHNUPRIYA PATNAIK VS	PRATYUSHA NAIDU VS	// // ()	
485	D-WP(C)/27458/2026 WP(C)/18737/2026	STATE OF ODISHA NAYAPALLI MEDICAL HALL VS	ARYA TRIPATHY VS	// // ()	AOD20220004423C202600020
486	D-WP(C)/27461/2026	UNION OF INDIA SWETA BARIK VS	MANORANJAN MISHRA VS	// // ()	
487	D-WP(C)/27462/2026	STATE OF ODISHA DINGARA BHOSAGAR VS	MAHESWAR MOHANTY VS	// // ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-WP(C)/27464/2026	ARUNA KUMAR SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
489	D-WP(C)/27465/2026	MINAKSHI NANDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
490	D-WP(C)/27466/2026	TAPAN KUMAR PANIGRAHI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
491	D-WP(C)/27468/2026	D.BHOBANI PATRA VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //	
492	D-WP(C)/27470/2026	RANJAN KUMAR PARHI @ PADHI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
493	D-WP(C)/27471/2026	RENUBALA MALLIK VS PRINCIPAL SECRETARY TO GOVT OF ODISHA, KHURDA	CHITTA RANJAN PATTNAIK VS	// 0 //	
494	D-WP(C)/27472/2026	SRIKANTA JENA VS STATE OF ODISHA	SANJAY KUMAR PARIDA VS	// 0 //	
495	D-WP(C)/27475/2026	SIMANCHAL PRADHAN VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //	
496	D-WP(C)/27476/2026	PRAMODINI PATEL VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //	
497	D-WP(C)/27477/2026	ARIYA KUMAR PATRA VS ADDL SUB COLLECTOR, CHATRAPUR, GANJAM	HARMOHAN DHAL VS	// 0 //	
498	D-WP(C)/27479/2026	LELIN KUMAR PATEL VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //	
499	D-WP(C)/27481/2026	GOBINDA CHANDRA SETHI	AJIT KUMAR MOHANTY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
500	D-WP(C)/27484/2026	STATE OF ODISHA PUSKAR BHUYAN	MANAS KUMAR CHAND	//	
		VS	VS	0	
501	D-WP(C)/27485/2026	STATE OF ODISHA PRASANTA KUMAR RATHA	SANGRAM JENA	//	
		VS	VS	0	
502	D-WP(C)/27488/2026	STATE OF ODISHA HEMANTA KUMAR MISHRA	RAMDAS ACHARY	//	
		VS	VS	0	
503	D-WP(C)/27491/2026	STATE OF ODISHA M/S MAA SARALA FLY ASH BRICKS	DEBASISH HAZRA	//	AOD20240000796C202600019
		VS	VS	0	
504	D-WP(C)/27493/2026	COMMISSIONER OF CT AND GST NARAYAN NAYAK	SAILAZA NANDAN DAS	//	
		VS	VS	0	
505	D-WP(C)/27495/2026	UNION OF INDIA DHRUBA PRASAD SWAIN	BIBHUTI BHUSAN SWAIN	//	
		VS	VS	0	
506	D-WP(C)/27497/2026	STATE OF ODISHA M/S.AJANTHA EARTH MOVERS, JAJPUR	CHINNAPPAN BOSCO	//	
		VS	VS	0	
507	D-WP(C)/27500/2026	STATE TAX OFFICER, JAJPUR JANA SMALL FINANCE BANK LIMITED, CUTTACK	BIBHUTI BHUSAN SWAIN	//	
		VS	VS	0	
508	D-WP(C)/27503/2026	STATE OF ODISHA SUDHAKAR RAUTARAY	BAIDHAR SAHOO	//	
		VS	VS	0	
509	D-WP(C)/27504/2026	STATE OF ODISHA MUSA SENA	BASUDEV SETHI	//	
		VS	VS	0	
510	D-WP(C)/27505/2026	COLLECTOR AND D.M., NAYAGARH JUGAL KISHORE LENKA	PRASHANTA KUMAR DAS	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-WP(C)/27506/2026	THE SUB-COLLECTOR, CUTTACK SURESH KUMAR PATI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// // ()	AOR20220001328C202600072
512	D-WP(C)/27509/2026	PRAFULLA KUMAR SAHU VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// // ()	
513	D-WP(C)/27510/2026	PRAMOD KUMAR BARAD VS STATE OF ODISHA	SANGRAM JENA VS	// // ()	
514	D-WP(C)/27512/2026	OM SAI CONSTRUCTION, SAMBALPUR VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// // ()	
515	D-WP(C)/27513/2026	RAMAKANTA TRIPATHY VS STATE OF ODISHA	SANGRAM JENA VS	// // ()	
516	D-WP(C)/27515/2026	M/S STEEL SOLUTION VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS	// // ()	AOR20220001523C202600065
517	D-WP(C)/27517/2026	NILAI PRADHANI VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// // ()	AOD20220001998C202600012
518	D-WP(C)/27518/2026	SRI SAI CONSTRUCTION, SAMBALPUR VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// // ()	
519	D-WP(C)/27519/2026	PRAMILA PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// // ()	AOD20220001998C202600013
520	D-WP(C)/27520/2026	SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	INDRAMANI SAHOO VS	// // ()	
521	D-WP(C)/27521/2026	RABINDRA KUMAR TRIPATHY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// // ()	AOD20240000276C202600030

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-WP(C)/27522/2026	PRAFULLA CHANDRA SATHUA VS STATE OF ODISHA	SANGRAM JENA VS	// () //	
523	D-WP(C)/27523/2026	JAGADEV NAG VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //	AOD20240000338C202600063
524	D-WP(C)/27525/2026	BANAMBAR MALLIK VS STATE OF ODISHA	Sameer Kumar Das VS	// () //	AOD20240000338C202600064
525	D-WP(C)/27526/2026	RAJAT PRASAD ROUT VS STATE OF ODISHA	INDRAMANI SAHOO VS	// () //	
526	D-WP(C)/27528/2026	SUKANTA KUMAR SWAIN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// () //	AOD20240000276C202600031
527	D-WP(C)/27530/2026	BISHNU MOHAN PARIDA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// () //	AOD20240000276C202600032
528	D-WP(C)/27531/2026	ABANI RABJAN NAYAK VS STATE OF ODISHA	Dr. Binoda Kumar Mishra VS	// () //	AOR20220001616C202600028
529	D-WP(C)/27532/2026	RANKA BEHERA VS STATE OF ODISHA	SUBHENDU KAR VS	// () //	
530	D-WP(C)/27533/2026	PRATAP CHANDRA MALLIK VS UNION OF INDIA	Asutosh Rout VS	// () //	AOD20230000737C202600089
531	D-WP(C)/27535/2026	SUBRAT KUMAR JENA VS THE COMMISSIONER CUM SECY, DEPARTMENT OF HIGHER EDUCATION, BHUBANESWAR	PRASHANTA KUMAR DAS VS	// () //	
532	D-WP(C)/27536/2026	786 JEWELLERS VS COMMISSIONER CT AND GST, ODISHA	Kshirod Kumar Sahoo VS	// () //	AOR20220001352C202600018
533	D-WP(C)/27538/2026	DEEPAK KUMAR NAIK	ANIMESH MOHANTY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
534	D-WP(C)/27539/2026	STATE OF ODISHA NIKHIL KUMAR JENA	Asutosh Rout	//	AOD20230000737C202600090
		VS	VS	()	
535	D-WP(C)/27541/2026	STATE OF ODISHA RAJA BEHERA @ RAJAKISHORE BEHERA	SUBHENDU KAR	//	
		VS	VS	()	
536	D-WP(C)/27542/2026	STATE OF ODISHA JALESWAR SAHOO	BIBHUTI BHUSAN BEHERA	//	
		VS	VS	()	
537	D-WP(C)/27544/2026	STATE OF ODISHA D. SANTOSH KUMAR ACHARY	KRISHNA CHANDRA SAHU	//	
		VS	VS	()	
538	D-WP(C)/27545/2026	STATE OF ODISHA CHINMAYA KUMAR PANDA	MITALEE JESTHI	//	
		VS	VS	()	
539	D-WP(C)/27547/2026	THE REGIONAL DIRECTOR, RESERVE BANK OF INDIA, BHUBANESWAR BHAGABAN SAHOO	JYOTI RANJAN KHUNTIA	//	
		VS	VS	()	
540	D-WP(C)/27548/2026	STATE OF ODISHA SHYAMALENDU SAHU	KRUSHNA CHANDRA DASH	//	
		VS	VS	()	
541	D-WP(C)/27550/2026	STATE OF ODISHA JATADHARI BASKE	ASHUTOSH MOHAPATRA	//	
		VS	VS	()	
542	D-WP(C)/27553/2026	STATE OF ODISHA MADHUMITA BHADRA	SANJAY KUMAR PATRA	//	
		VS	VS	()	
543	D-WP(C)/27556/2026	STATE OF ODISHA NIRANJAN PRADHAN	SANJAY KUMAR PATRA	//	
		VS	VS	()	
544	D-WP(C)/27558/2026	STATE OF ODISHA SULOCHANA SAHOO	SAROJA KANTA SAMAL	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-WP(C)/27559/2026	STATE OF ODISHA ABINASH DASH VS	RAMAKANTA PANDA VS	// // 0	
546	D-WP(C)/27562/2026	HDB FINANCIAL SERVICE LTD.,CUTTACK NIRANJAN PRADHAN VS	SANJAY KUMAR PATRA VS	// // 0	
547	D-WP(C)/27564/2026	STATE OF ODISHA SUKANTA BISWAL VS	RAMAKANTA PANDA VS	// // 0	
548	D-WP(C)/27566/2026	STATE OF ODISHA M/S VAIDYA V AND I INFRASTRUCTURE PRIVATE LIMITED Bhubaneswar VS	STATE OF ODISHA SIBU KUMAR SATHYANARAYANA VS	// // 0	
549	D-WP(C)/27567/2026	ODISHA STATE MEDICAL CORPORATION LIMITED (OSMCL) BHUBANESWAR PYARIMOHAN ROUTRAY VS	PRANAB KUMAR GHOSE VS	// // 0	
550	D-WP(C)/27568/2026	THE TAHASILDAR, SADAR, CUTTACK SATYABHAMA DAS VS	RAMAKANTA PANDA VS	// // 0	
551	D-WP(C)/27571/2026	CHIEF EXECUTIVE OFFICER, TPNODL BIPIN BIHARI SAHOO VS	ARUPANANDA GOSWAMY VS	// // 0	
552	D-WP(C)/27572/2026	STATE OF ODISHA LAXMIPRIYA DAS VS	SATYAJIT PATTANAİK VS	// // 0	
553	D-WP(C)/27573/2026	THE SUPERINTENDING ENGINEER, TATA POWER CENTRAL ODISHA DISTRIBUTION LIMITED, CUTTACK ARAKHITA BEHERA VS	DEEPALI MAHAPATRA VS	// // 0	
554	D-WP(C)/27574/2026	STATE OF ODISHA SUNA MAHALİK VS	SUKANTA KUMAR NAYAK (2) VS	// // 0	
555	D-WP(C)/27576/2026	STATE OF ODISHA PRAMILA BEHERA VS	DEEPALI MAHAPATRA VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-WP(C)/27577/2026	SANYASI KHILLO VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //	
557	D-WP(C)/27578/2026	RAMESH KUMAR PADHY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
558	D-WP(C)/27579/2026	BHABANI SHANKAR BEHERA VS STATE OF ODISHA	FALGUNI RAJGURU MOHAPATRA VS	// 0 //	
559	D-WP(C)/27580/2026	SHABNAM KHATUN VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //	
560	D-WP(C)/27581/2026	CHITTARANJAN PALAI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
561	D-WP(C)/27583/2026	MAHESWAR MALLIK VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //	
562	D-WP(C)/27584/2026	MAMATA PANDA VS SANJAY KUMAR SARANGI	OM SWARUP VS	// 0 //	
563	D-WP(C)/27585/2026	ADARSHA INSTITUTE OF B.SC NURSING AND PHARMACEUTICAL SCIENCE, ANGUL VS STATE OF ODISHA	MAHANTY VS	// 0 //	
564	D-WP(C)/27586/2026	ARDHENDU SEKHAR LENKA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
565	D-WP(C)/27588/2026	ADARSHA INSTITUTE OF B.SC NURSING AND PHARMACEUTICAL SCIENCE, ANGUL VS STATE OF ODISHA	MAHANTY VS	// 0 //	
566	D-WP(C)/27589/2026	K.NAYA REDDY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
567	D-WP(C)/27590/2026	TRAILOKYANATH NAYAK @ TRAILOKYA NAYAK	RABI NARAYAN BEHERA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
568	D-WP(C)/27593/2026	ADARSHA INSTITUTE OF B.SC NURSING AND PHARMACEUTICAL SCIENCE, ANGUL	MAHANTAR SOJAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
569	D-WP(C)/27594/2026	DR.SHANKAR RAM CHANDWANI	AVIJIT MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
570	D-WP(C)/27596/2026	SURENDRA NATH SOREN	RUDRA NARAYAN PARIJA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
571	D-WP(C)/27599/2026	DR.PRABHASH KUMAR NAIK	AVIJIT MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
572	D-WP(C)/27601/2026	MADHUSMITA BISIMAJHI	SHAMBHU CHARAN NATH SHARMA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
573	D-WP(C)/27602/2026	RANJIT SAHU	ARJUNA CHARANA BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
574	D-WP(C)/27604/2026	MARIYAM GANTAYAT	PRATAP KUMAR BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
575	D-ABLAPL/18316/2026	SK LUKMAN	BHARAT JALLI	TELKOI /161 /2025	AOD20240000581C202600074
		VS	VS	()	
		STATE OF ODISHA		//	
576	D-ABLAPL/18317/2026	MUKESH MAJHI	UMA SHANKAR PATEL	SUNDARGARH TOWN /225 /2026	AOR20220000263C202600047
		VS	VS	()	
		STATE OF ODISHA		//	
577	D-ABLAPL/18318/2026	SUJIT KUMAR DAS	JNYANANANDA PANDA	SARANAKUL /133 /2026	AOR20220001238C202600011
		VS	VS	()	
		STATE OF ORISSA		//	
578	D-ABLAPL/18319/2026	SK LUKMAN	BHARAT JALLI	ANANDAPUR /302 /2025	AOD20240000581C202600073
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
579	D-ABLAPL/18326/2026	STATE OF ODISHA JNANARANJAN BISWAL VS	AKSHAYA KUMAR SAHOO VS	// KAKATAPUR /142 /2020 ()	
580	D-ABLAPL/18329/2026	STATE OF ODISHA SHIBASANKAR MANDAL VS	MAHES DAS VS	// MARINE KASIA /84 /2026 ()	
581	D-ABLAPL/18332/2026	STATE OF ODISHA MAHENDRA MAJHI VS	JNYANANANDA PANDA VS	// LANJIGARH /5 /2025 ()	
582	D-ABLAPL/18336/2026	STATE OF ODISHA SK. FAYAZ @ SK. KALAM VS	SATYA RANJAN MULIA VS	// NISCHINTAKOILI /208 /2026 ()	
583	D-ABLAPL/18337/2026	STATE OF ODISHA SK. BASA BABU @ SK. BADSA BABU @ BASA KHANSATYA RANJAN MULIA VS	VS	// NISCHINTAKOILI /219 /2026 ()	
584	D-ABLAPL/18338/2026	STATE OF ODISHA SK. BASA BABU @ SK. BADSA BABU @ BASA KHANSATYA RANJAN MULIA VS	VS	// NISCHINTAKOILI /208 /2026 ()	
585	D-ABLAPL/18340/2026	STATE OF ODISHA SK. SAMSER ALLI VS	SATYA RANJAN MULIA VS	// NISCHINTAKOILI /201 /2026 ()	
586	D-ABLAPL/18341/2026	STATE OF ODISHA SARAJUDDIN KHAN @ SIRAJUDDIN VS	SATYA RANJAN MULIA VS	// NISCHINTAKOILI /219 /2026 ()	
587	D-ABLAPL/18343/2026	STATE OF ODISHA SK. FAYAZ @ SK. KALAM VS	SATYA RANJAN MULIA VS	// NISCHINTAKOILI /203 /2026 ()	
588	D-ABLAPL/18344/2026	STATE OF ODISHA SK. BASA BABU @ SK. BADSA BABU @ BASA KHANSATYA RANJAN MULIA VS	VS	// NISCHINTAKOILI /216 /2026 ()	
589	D-ABLAPL/18345/2026	STATE OF ODISHA SK. BASA BABU @ SK. BADSA BABU @ BASA KHANSATYA RANJAN MULIA VS	VS	// NISCHINTAKOILI /203 /2026 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
590	D-ABLAPL/18346/2026	SARAJUDDIN KHAN @ SIRAJUDDIN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NISCHINTAKOILI /216 /2026 () //	
591	D-ABLAPL/18347/2026	DIPU JENA @ DIPTI RANJAN JENA VS STATE OF ODISHA	ASIT KUMAR JENA VS	BALICHANDRAPUR /227 /2026 () //	
592	D-ABLAPL/18350/2026	NIRANJAN MOHAPATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	BASUDEVPUR /353 /2026 () //	
593	D-ABLAPL/18352/2026	HRUSIKESH PATRO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
594	D-ABLAPL/18355/2026	PURNA CHANDRA MALLIK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
595	D-ABLAPL/18356/2026	BISHNU CHARAN MALLIK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
596	D-ABLAPL/18357/2026	MANNATH PARIDA @ MANAMATHA PARIDA VS STATE OF ODISHA	GHANASHYAM DASH VS	JENAPUR /160 /2026 () //	AOD20240000821C202600013
597	D-ABLAPL/18358/2026	NIRUPAMA PANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
598	D-ABLAPL/18361/2026	SUKANTA DAS VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
599	D-ABLAPL/18362/2026	P. AKSHAYA KUMAR PATRO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
600	D-ABLAPL/18366/2026	SWARAJ KUMAR KADRAKA @ SURAJ KUMAR KADRAKA VS STATE OF ODISHA	INDRANIL CHAKRABORTY VS	GUNUPUR /181 /2021 () //	
601	D-ABLAPL/18367/2026	SWARAJ KUMAR KADRAKA @ SURAJ KUMAR KADRAKA VS STATE OF ODISHA	INDRANIL CHAKRABORTY VS	GUNUPUR /166 /2021 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
613	D-ABLAPL/18387/2026	STATE OF ODISHA SHUBHRAT DAS VS	SARADA PRASAD DASH VS	// KHAIRA /57 /2026 ()	
614	D-ABLAPL/18389/2026	STATE OF ODISHA CHANDAN DAS VS	MANGU NANDY VS	// MALKANGIRI /578 /2025 ()	
615	D-ABLAPL/18390/2026	STATE OF ODISHA GANESH MANDAL VS	RAMESH CHANDRA MAHARANA VS	// LAXMISAGAR P.S. /443 /2026 ()	
616	D-ABLAPL/18391/2026	STATE OF ODISHA SHAKTIDHAR MADHI VS	MANGU NANDY VS	// MALKANGIRI /321 /2026 ()	
617	D-ABLAPL/18393/2026	STATE OF ODISHA DIGANTA PRADHAN VS	BIBHUTI RANJAN MOHANTY VS	// KIAKATA /67 /2026 ()	
618	D-ABLAPL/18394/2026	STATE OF ODISHA MAGIRAM NAYAK VS	MANGU NANDY VS	// / /0 ()	
619	D-ABLAPL/18395/2026	STATE OF ODISHA SAHIL DALEI @ KALU VS	SABYASACHI MISHRA VS	// SAHID NAGAR P.S. /295 /2026 ()	
620	D-ABLAPL/18396/2026	STATE OF ODISHA BISWAJIT DASH VS	SABYASACHI MISHRA VS	// SAHID NAGAR P.S. /295 /2026 ()	
621	D-ABLAPL/18398/2026	STATE OF ODISHA BIJEY KUMAR NAYAK @ BIJAYA NAIK VS	ARIJEET MISHRA VS	// JEYPORE TOWN /186 /2026 ()	
622	D-ABLAPL/18400/2026	STATE OF ODISHA PRADHANI HIAL VS	DIGAMBAR SETHI VS	// TIKIRI /211 /2025 ()	
623	D-ABLAPL/18401/2026	STATE OF ODISHA TRINATH JANI @ DURLABH @ RUPU VS STATE OF ODISHA	ARIJEET MISHRA VS	// BOIPARIGUDA /101 /2026 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
624	D-ABLAPL/18402/2026	PRAMODA KUMAR SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	FATEGARH /138 /2026 () //	
625	D-ABLAPL/18404/2026	TRINATH JANI @ DURLABH @ RUPU VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /344 /2025 () //	
626	D-ABLAPL/18405/2026	BIKASH MUKHI VS STATE OF ODISHA	BAISHNAB CHARAN PATRA VS	JARAPADA /269 /2026 () //	AOR20220000753C202600006
627	D-ABLAPL/18406/2026	JABARANI DALAI VS STATE OF ODISHA	MANORANJAN MISHRA VS	CHANDABALI /212 /2026 () //	
628	D-ABLAPL/18407/2026	BHALU @ MANI SHANKAR BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	CHANDIPUR /93 /2026 () //	AOD20240000012C202600189
629	D-ABLAPL/18408/2026	RAJESH SWAIN VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	RAGHUNATHPUR /101 /2026 () //	AOD20250001040C202600021
630	D-ABLAPL/18410/2026	BHUBAN BEHERA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	KOIDA /124 /2026 () //	
631	D-ABLAPL/18413/2026	PRUTHIVRAJ MOHANTY VS STATE OF ODISHA	SURESH KUMAR JENA VS	CHANDRASEKHARPUR /530 /2026 () //	
632	D-ABLAPL/18415/2026	TARANI BARIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	KOIDA /124 /2026 () //	
633	D-ABLAPL/18418/2026	BIJAYA KUMAR PATRA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DEOGARH /311 /2023 () //	
634	D-ABLAPL/18420/2026	MANOJ KANDI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARBIL /220 /2026 () //	
635	D-ABLAPL/18423/2026	UTTAMA DALEI	PRAMOD KUMAR ROUT	BALICHANDRAPUR /79 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
636	D-ABLAPL/18429/2026	SIDDHU @ SINDHU GOCHHAYAT @ SIDHANT GOCHHAYAT @	HANMANI KANTA PATTANAIAK	SECTOR-7 /80 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
637	D-ABLAPL/18430/2026	BINOD KHOSLA	SANGRAM KESHARI ROUT	KORAPUT SADAR /66 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
638	D-ABLAPL/18433/2026	AMIT KUMAR DAS	BIDESHI KUMAR GHADAI	TIRTOL /299 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
639	D-ABLAPL/18436/2026	SUJIT PATRA	AMULYA RATNA PANDA	BALIAPAL /268 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
640	D-ABLAPL/18437/2026	SAROJ KUMAR NATH	PRAKASH KUMAR MISHRA	TIRTOL /302 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
641	D-ABLAPL/18438/2026	PAPA BEHERA @ SANJAY BERA	AMULYA RATNA PANDA	BALASORE SADAR /313 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
642	D-ABLAPL/18440/2026	KAMBU DIGAL	AMULYA RATNA PANDA	BALLIGUDA /120 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
643	D-ABLAPL/18441/2026	NIRMAL BARIK	RANJAN KUMAR NAYAK	PIPLI /384 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
644	D-ABLAPL/18442/2026	CH. BIJAYA KUMAR PATRO	UMA CHARAN MISHRA	GOSANINUAGAM /150 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
645	D-ABLAPL/18451/2026	GAGAN SAHOO @ GAGAN BIHARI SAHOO	PRANAY KUMAR MAHARAJ	PATKURA /138 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
646	D-ABLAPL/18454/2026	TARANISEN DORA	SRINIBAS PARIJA	ADVA /47 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
647	D-ABLAPL/18455/2026	STATE OF ODISHA SURESH KUMAR PRADHAN VS	SUBHASIS MOHAPATRA VS	// BRAHMAGIRI /208 /2026 ()	
648	D-ABLAPL/18456/2026	STATE OF ODISHA SARASWATI SAHU VS	ASMIYA RANJAN MAJHI VS	// KUAKHIA /479 /2024 ()	
649	D-ABLAPL/18459/2026	STATE OF ODISHA SARASWATI SAHU VS	MANOJ KUMAR MOHANTY VS	// KUAKHIA /470 /2025 ()	
650	D-ABLAPL/18465/2026	STATE OF ODISHA LUCKY DAS VS	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /188 /2026 ()	
651	D-ABLAPL/18467/2026	STATE OF ODISHA MUKTIKANTA BARIK VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /187 /2025 ()	
652	D-ABLAPL/18470/2026	STATE OF ODISHA GAYADHAR MALIK VS	DALIRANI BEHURAY VS	// BRAMHA BARADA /127 /2026 ()	
653	D-ABLAPL/18471/2026	STATE OF ODISHA JAGANNATH MAHALIK VS	SAMARENDRA BAHADUR VS	// BANSADA /100 /2026 ()	
654	D-ABLAPL/18473/2026	STATE OF ODISHA RAJENDRA KUMAR SAHOO @ RAJA VS	NALINI KANTA DASH VS	// KENDRAPARA SADAR /88 /2026 ()	
655	D-ABLAPL/18487/2026	STATE OF ODISHA ABHAY BISHOI VS	ASHOK DAS VS	// BADABAZAR /304 /2026 ()	
656	D-ABLAPL/18493/2026	STATE OF ODISHA AJIT KUMAR PATRA VS	Lambodar Achari VS	// // ()	AOR20220001311C202600054
657	D-ABLAPL/18495/2026	STATE OF ODISHA CHANDAN KUMAR MALLIK VS STATE OF ODISHA	DHARMENDRA SETHY VS	// OUPADA /119 /2026 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
658	D-ABLAPL/18502/2026	SAGAR SASMAL VS State Of Odisha	LALITENDU MISHRA VS	// () //	AOR20220001610C202600042
659	D-ABLAPL/18503/2026	RAJ SINGH BINDRA VS State Of Odisha	PARTHA SARATHI DAS VS	// () //	AOD20240000364C202600158
660	D-ABLAPL/18504/2026	MONALISHA BEHERA VS State Of Odisha	PARTHA SARATHI DAS VS	// () //	AOD20240000364C202600159
661	D-ABLAPL/18506/2026	BABINDRA KUMAR SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /422 /2026 () //	
662	D-ABLAPL/18507/2026	PARIKHIT BEHERA VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	BURLA /272 /2026 () //	AOR20220001563C202600037
663	D-ABLAPL/18509/2026	SUSAMA SASMAL VS STATE OF ODISHA	LALITENDU MISHRA VS	MAHILA P.S. BUXIBAZAR /82 /2026 () //	AOR20220001610C202600041
664	D-ABLAPL/18510/2026	DILLIP KUMAR ROUT @ DILU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /581 /2026 () //	AOD20240000364C202600160
665	D-ABLAPL/18514/2026	SUKANTI MUDULI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA MODEL /267 /2026 () //	
666	D-ABLAPL/18518/2026	PRAKASH CHANDRA PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	PIPLI /537 /2024 () //	
667	D-ABLAPL/18520/2026	SOUMYA RANJAN RAUTARAY VS STATE OF ODISHA	BAIDHAR SAHOO VS	JANKIA P.S. /397 /2026 () //	
668	D-ABLAPL/18522/2026	BIJAYA KUMAR SAHOO @ DAS VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	RENGALI DAM SITE /119 /2026 () //	
669	D-ABLAPL/18523/2026	SUDHAKAR RAUTARAY	BAIDHAR SAHOO	JANKIA P.S. /397 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
670	D-ABLAPL/18526/2026	STATE OF ODISHA SARMISTHA MISHRA	AKSHAYA KUMAR SUBUDHI	PIPLI /171 /2026	
		VS	VS	()	
671	D-ABLAPL/18529/2026	STATE OF ODISHA PRASANJEET PADIHARI	DEVASHIS PANDA	CUTTACK VIGILANCE /3 /2026	
		VS	VS	()	
672	D-ABLAPL/18531/2026	STATE OF ODISHA(VIG.) PRAHALLAD SAMAL	AKSHAYA KUMAR SUBUDHI	PIPLI /215 /2026	
		VS	VS	()	
673	D-ABLAPL/18532/2026	STATE OF ODISHA SUBHASIS BASANTARAY	BINOD KUMAR MISHRA	NEMALO /161 /2026	
		VS	VS	()	
674	D-ABLAPL/18533/2026	STATE OF ODISHA SUKANTI DAS	TARA PRASAD MOHAPATRA	KRUSHNA PRASAD /131 /2026	
		VS	VS	()	
675	D-ABLAPL/18535/2026	STATE OF ODISHA SUBASH KUMAR SUKARI	TARA PRASAD MOHAPATRA	SATYABADI /68 /2026	
		VS	VS	()	
676	D-ABLAPL/18536/2026	STATE OF ODISHA RAMACHANDRA KHATUA	AMITAV TRIPATHY	MANAMUNDA /84 /2019	
		VS	VS	()	
677	D-ABLAPL/18537/2026	STATE OF ODISHA ABINASH SENDHA	GOPAL PRASAD JENA	KHAIRA /147 /2026	
		VS	VS	()	
678	D-ABLAPL/18538/2026	STATE OF ODISHA JAGABANDHU PRADHAN	AMLAN MOHANTY	JAJPUR SADAR /202 /2026	
		VS	VS	()	
679	D-ABLAPL/18539/2026	STATE OF ODISHA KESHABA RANA	AMITAV TRIPATHY	KANTAMAL /59 /2026	
		VS	VS	()	
680	D-ABLAPL/18540/2026	STATE OF ODISHA MUKESH @ MUKESH KUMAR ROUT	DHARMENDRA SETHY	OUPADA /119 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
681	D-ABLAPL/18541/2026	STATE OF ODISHA GOPINATH SAHOO VS	SUJATA JENA VS	// BARAMBA /225 /2026 ()	
682	D-ABLAPL/18543/2026	STATE OF ORISSA SATRUGHNA BEHERA VS	BIJAY JENA VS	// BALIANTA P.S. /295 /2026 ()	
683	D-ABLAPL/18548/2026	STATE OF ODISHA RAJANIKANTA MOHANTY VS	PRAKASH CHANDRA DASH VS	// NIKIRAI /351 /2023 ()	
684	D-ABLAPL/18549/2026	STATE OF ODISHA PRATAP KESHARI MOHAPATRA VS	AMULYA RATNA PANDA VS	// JALESWAR /323 /2026 ()	
685	D-ABLAPL/18552/2026	STATE OF ODISHA GIRIDHARI SAMAL VS	SMRUTI RANJAN ROUT VS	// NISCHINTAKOILI /180 /2026 ()	
686	D-ABLAPL/18555/2026	STATE OF ODISHA MANA NAYAK @ MANOJ KUMAR NAYAK VS	AMLAN SHAKTI PAUL VS	// RANPUR /155 /2026 ()	
687	D-ABLAPL/18557/2026	STATE OF ODISHA DHARMENDRA NATH NAIK @ DHARMENDRA NAIKANJAN KUMAR BISWAL VS	VS	// BALASORE VIGILANCE /68 /2017 ()	AOR20220001328C202600074
688	D-ABLAPL/18564/2026	STATE OF ODISHA(VIG.) BRAJA KISHORE PRUSTY VS	PRAVASH CHANDRA JENA VS	// NISCHINTAKOILI /133 /2026 ()	
689	D-ABLAPL/18566/2026	STATE OF ODISHA NAVEEN NAYAK @ NABIN NAYAK VS	JYOTIRMAYA SAHOO VS	// PARLAKHEMUNDI /363 /2023 ()	
690	D-ABLAPL/18569/2026	STATE OF ODISHA BIJAY SAMAL @ BIJAY KUMAR SAMAL VS	SMRUTI RANJAN ROUT VS	// RAJKANIKA /306 /2026 ()	
691	D-ABLAPL/18570/2026	STATE OF ODISHA HEMANTA KUMAR PANIGRAHY VS	RASHMI RANJAN MISHRA VS	// SAHID NAGAR P.S. /315 /2026 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
692	D-ABLAPL/18572/2026	JUBRAJ MANGULI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JHARIGAM /106 /2026 () //	
693	D-ABLAPL/18573/2026	SANSARI DALEI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	ITAMATI /208 /2026 () //	
694	D-ABLAPL/18576/2026	MITHILESH YADAV VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	// () //	AOR20220002454C202600079
695	D-ABLAPL/18577/2026	PANKAJ BISWAL ALIAS PANKAJ KUMAR BISWAL VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// () //	AOD20240000587C202600109
696	D-ABLAPL/18578/2026	DINESH KUMAR GUPTA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// () //	AOD20240000587C202600110
697	D-ABLAPL/18579/2026	ASUTOSH SAHOO VS STATE OF ODISHA	DEBASIS SAHOO VS	// () //	AOR20220003390C202600030
698	D-ABLAPL/18580/2026	SANJAY KUMAR BEHERA VS STATE OF ODISHA	Ajit Kumar Sahoo VS	BALASORE VIGILANCE /3 /2026 () //	AOR20220001563C202600036
699	D-ABLAPL/18587/2026	SANTOSH BEHERA VS STATE OF ODISHA	SADHAN MOHANTY VS	BARANGA /285 /2026 () //	
700	D-ABLAPL/18589/2026	TAPAN KUMAR SWAIN VS STATE OF ODISHA	SANGRAMJIT PANDA VS	//0 () //	
701	D-ABLAPL/18591/2026	HEMANTA PARIDA @ NALLA @ LALA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /84 /2023 () //	
702	D-ABLAPL/18592/2026	LAMBODARA @LAMBODAR BALIYARSINGH @ BALIYARSINGH VS STATE OF ODISHA	RAMSINGH PRASAD TRIPATHY VS	JODAPADAR /62 /2026 () //	
703	D-WPC(OAC)/4167/2010	PRASANT KUMAR GONDA	SIDDHESWAR MALLIK	//	

ORISSA HIGH COURT

FILING REPORT AS ON :22/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WPC(OAC)/4167/2010	VS SECRETARY, FOREST AND ENVIRONMENT DEPARTMENT, ODISHA	VS	() //	

ORISSA HIGH COURT

MISC CASES FILED on :22/06/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-STREV/27426/2026 STREV/ /	M/S. MERCURY RASAYANS, GANJAM MP	PRANAYA KISHORE HARICHANDAN	45/2026
2	D-MSA/27418/2026 MSA/ /	M/S. FUTURE CONSTRUCTIONS, PURI MP	GOURI MOHAN RATH	49/2026
3	D-CRP/27228/2026 CRP/ /	KAMALA CHHATI MP	AMIT PRASAD BOSE	49/2026
4	D-MSA/27418/2026 MSA/ /	M/S. FUTURE CONSTRUCTIONS, PURI MP	GOURI MOHAN RATH	50/2026
5	D-CRP/27565/2026 CRP/ /	PRAVATI SWAIN MP	ABINASH ROUTRAY	50/2026
6	D-JCRLA/34895/2025 JCRLA/215/2025	PABITRA BHUE MP	MANDAKINI PANDA	140/2026
7	D-JCRLA/3661/2026 JCRLA/53/2026	PABITRA BHOI MP	ADV.	141/2026
8	D-JCRLA/3657/2026 JCRLA/49/2026	MIKHAIL HEMRAM@NIKULAS MP	ADV.	142/2026
9	D-JCRLA/3657/2026 JCRLA/49/2026	MIKHAIL HEMRAM@NIKULAS MP	ADV.	143/2026
10	D-JCRLA/29136/2024 JCRLA/156/2024	NETRANANDA BAGAR MP	ADV	144/2026
11	D-JCRLA/29136/2024 JCRLA/156/2024	NETRANANDA BAGAR MP	ADV	145/2026
12	D-CRLMP/18582/2026 CRLMP/ /	HAREKRUSHNA MOHAPATRA MP	BIJAYA KUMAR PARIDA 2	159/2026
13	D-LAA/24256/2026 LAA/77/2026	ASWINI PUJAHARI MP	RABINDRA NATH DEBATA	188/2026
14	D-LAA/27483/2026 LAA/ /	DEPUTY ESTATE MANAGER, LINGARAJ ARJUNDAKINMARCOSHELD LTD., ANGUL MP	ARNAB KUMAR MOHANTY	189/2026
15	D-LAA/27483/2026 LAA/ /	DEPUTY ESTATE MANAGER, LINGARAJ ARJUNDAKINMARCOSHELD LTD., ANGUL MP	ARNAB KUMAR MOHANTY	190/2026
16	D-TRP(C)/27247/2026 TRP(C)/ /	MANASI NAYAK @ ROUT MP	MANOJ KUMAR MOHANTY	200/2026
17	D-TRP(C)/27268/2026 TRP(C)/ /	PRIYANKA SAHOO MP	PARTHA SARATHI NAYAK	201/2026
18	D-TRP(C)/27305/2026 TRP(C)/ /	SUSHILA @ SUSILA BEHERA MP	PRAVAT KUMAR MUDULI	202/2026
19	D-TRP(C)/27499/2026 TRP(C)/ /	RAJNANDINI PUJARI MP	SUMAN MODI	203/2026
20	D-RPFAM/23931/2026 RPFAM/ /	MANORANJAN SAHU MP	LAKSMIDHAR KABI	247/2026
21	D-RPFAM/27322/2026 RPFAM/ /	SASANKA SEKHAR DIGAL MP	MANOJ KUMAR MALLICK	248/2026
22	D-RPFAM/49848/2025 RPFAM/403/2025	ANIL KUMAR SAHOO MP	RAMANI KANTA PATTANAIAK	249/2026
23	D-RVWPET/27201/2026 RVWPET/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY,A.G.A	287/2026
24	D-RVWPET/27201/2026 RVWPET/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY,A.G.A	288/2026
25	D-RVWPET/27349/2026 RVWPET/ /	DINAMANI SUNA MP	SOUMYA MISHRA	289/2026
26	D-MATA/26805/2026	SUVRALIN DASH	SUJATA JENA(SR. ADV.)	

	MATA/ /	MP		360/2026
27	D-MATA/27598/2026	ARADHANA MISHRA @ YADAV	BASUDEV PUJARI	
	MATA/ /	MP		361/2026
28	D-CONTC/149/2026	BALAKRUSHNA SWAIN		
	CONTC/271/2026	MP		385/2026
29	D-CONTC/49117/2025	SANKARSAN SAHOO	M/S Laxmikanta Mohanty	
	CONTC/5806/2025	MP		386/2026
30	D-CONTC/9457/2023	PARIMAL CHAKRABORTY	M/S LAXMIKANTA MOHANTY	
	CONTC/9457/2023	MP		387/2026
31	D-CONTC/6596/2023	DURYODHAN DAS		
	CONTC/6596/2023	MP		388/2026
32	D-CONTC/4063/2026	PRADEEP KUMAR BARIK	M/s Soumya Dev Ray	
	CONTC/881/2026	MP		389/2026
33	D-BLAPL/39370/2025	NITYANANDA MANDAL @ NITAI MANDAL	BURYAKANTA DWIBEDI	
	BLAPL/218/2026	MP		472/2026
34	D-BLAPL/5314/2026	TAJU @ TAJUDDIN KHAN @ TAYAN KHAN		
	BLAPL/1812/2026	MP		473/2026
35	D-BLAPL/18409/2026	NABAGHANA BEHERA @ LOVE	DEVASHIS PANDA	
	BLAPL/ /	MP		474/2026
36	D-BLAPL/5815/2026	MADAN MOHAN DALAI	MANAS KUMAR CHAND	
	BLAPL/2312/2026	MP		475/2026
37	D-BLAPL/8393/2026	MANUEL SABAR		
	BLAPL/2770/2026	MP		476/2026
38	D-CRLREV/18360/2026	AMIYA RANJAN MOHANTY	DEVASHIS PANDA	
	CRLREV/ /	MP		684/2026
39	D-CRLREV/18363/2026	PANCHANAN PANIGRAHI	JYOTIRMAYA SAHOO	
	CRLREV/ /	MP		685/2026
40	D-CRLREV/966/2017	JOGENDRA RANA	M/S.ARUN KUMAR MISHRA	
	CRLREV/966/2017	MP		686/2026
41	D-CRLREV/1067/2009	PRADIPTA KU.MOHANTY		
	CRLREV/1067/2009	MP		687/2026
42	D-CRLREV/1067/2009	PRADIPTA KU.MOHANTY		
	CRLREV/1067/2009	MP		688/2026
43	D-CRLREV/1067/2009	PRADIPTA KU.MOHANTY		
	CRLREV/1067/2009	MP		689/2026
44	D-CRLREV/9775/2026	SAMBHU KUMAR SAHU	KSHIROD KUMAR SAHOO	
	CRLREV/254/2026	MP		690/2026
45	D-CRLREV/18542/2026	DAMBARUDHAR PUTEL	SUSHANTA KUMAR JOSHI	
	CRLREV/ /	MP		691/2026
46	D-CRLREV/18542/2026	DAMBARUDHAR PUTEL	SUSHANTA KUMAR JOSHI	
	CRLREV/ /	MP		692/2026
47	D-CRLREV/18501/2026	LOKANATH PRUSTY	SUDEEP KUMAR SARANGI	
	CRLREV/ /	MP		693/2026
48	D-RSA/27243/2026	SIBA @ SHIBA CHARAN BEHERA	SAMVIT MOHANTY	
	RSA/ /	MP		907/2026
49	D-RSA/19744/2024	RAMESH CHANDRA PATRA	PRASAN KUMAR SAHOO	
	RSA/142/2024	MP		908/2026
50	D-RSA/227/2016	SABITRI PRADHAN	BHAWANI SANKAR PANIGRAHI	
	RSA/227/2016	MP		909/2026
51	D-RSA/27342/2026	NARASINGHA KANDA	PRABIN DAS	
	RSA/ /	MP		910/2026
52	D-RSA/27342/2026	NARASINGHA KANDA	PRABIN DAS	
	RSA/ /	MP		911/2026
53	D-RSA/27350/2026	KISHORE KUMAR MOHNATY	AMIT PRASAD BOSE	
	RSA/ /	MP		912/2026
54	D-RSA/27350/2026	KISHORE KUMAR MOHNATY	AMIT PRASAD BOSE	
	RSA/ /	MP		913/2026
55	D-RSA/27367/2026	PADMA @ PRADEEP PATRA	BISWARANJAN DAS	
	RSA/ /	MP		914/2026
56	D-RSA/282/2022	HIMANSHU SEKHAR NAIK	SUMITRA MOHANTY	
	RSA/282/2022	MP		915/2026
57	D-RSA/27478/2026	SHRABANI MIRDHA	SUSHANTA KUMAR JOSHI	
	RSA/ /	MP		916/2026

58	D-RSA/27551/2026 RSA/ /	SUBASH CHANDRA SAMAL MP	SOURAV SUMAN BHUYAN	917/2026
59	D-RSA/27552/2026 RSA/ /	PABITRA KUMAR MAHARANA MP	SUBHADUTTA ROURTRAY	918/2026
60	D-RSA/27563/2026 RSA/ /	THE SECRETARY, BOARD OF SECONDARY EDUCATION, BHILAI (SCK KDV.) MP	SANKURUISONDEHISNA PACT(SCK KDV.)	919/2026
61	D-FAO/27256/2026 FAO/ /	THE BRANCH MANAGER, THE NEW INDIAN ASSURANCE CO. LTD., MP	ASSURANCE BRANCH MANAGER	958/2026
62	D-FAO/15133/2026 FAO/234/2026	M/S.LEGAL MANAGER,NEW INDIA ASSURANCE CO. LTD., MP	PRASENTO KUMAR BARMAHALLI	959/2026
63	D-FAO/25340/2026 FAO/ /	MANAGER, T.P.HUB, NATIONAL INSURANCE CO. LTD., MP	PRASANTA KUMAR GAHALI	960/2026
64	D-FAO/27382/2026 FAO/ /	SUDAM CHARAN NAIK MP	SANGRAM JENA	961/2026
65	D-FAO/27386/2026 FAO/ /	SAMBHU PRASAD DAS MP	JYOTI RANJAN KHUNTIA	962/2026
66	D-FAO/27390/2026 FAO/ /	SAROJ KUMAR PATHY MP	JYOTI RANJAN KHUNTIA	963/2026
67	D-FAO/27410/2026 FAO/ /	M/S. NATIONAL INSURANCE CO. LTD., MP	PRANOD KUMAR TRIPATHY	964/2026
68	D-FAO/27410/2026 FAO/ /	M/S. NATIONAL INSURANCE CO. LTD., MP	PRANOD KUMAR TRIPATHY	965/2026
69	D-FAO/14290/2026 FAO/245/2026	DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD., MP	SUGANDHA MOHAPATRA	966/2026
70	D-FAO/27527/2026 FAO/ /	KAMINI NANDA MP	PRAFULLA KUMAR MOHAPATRA	967/2026
71	D-FAO/27540/2026 FAO/ /	PRAKASH CHANDRA SAHOO MP	PRAFULLA KUMAR MOHAPATRA	968/2026
72	D-FAO/27546/2026 FAO/ /	PABITRA MOHAN PRADHAN MP	PRAFULLA KUMAR MOHAPATRA	969/2026
73	D-FAO/27554/2026 FAO/ /	RAHASA BIHARI SAHOO MP	PRAFULLA KUMAR MOHAPATRA	970/2026
74	D-FAO/27561/2026 FAO/ /	BASANTA KUMAR SAHOO MP	PRAFULLA KUMAR MOHAPATRA	971/2026
75	D-FAO/27570/2026 FAO/ /	SASHI GOCHHAYAT MP	PRAFULLA KUMAR MOHAPATRA	972/2026
76	D-FAO/27575/2026 FAO/ /	RATI KANTA SAHOO MP	PRAFULLA KUMAR MOHAPATRA	973/2026
77	D-FAO/27582/2026 FAO/ /	BABITA PRADHAN MP	PRAFULLA KUMAR MOHAPATRA	974/2026
78	D-ABLAPL/5896/2026 ABLAPL/2498/2026	MANOJ KUMAR SAHU MP	BHARAT JALLI	1014/2026
79	D-ABLAPL/5848/2026 ABLAPL/2555/2026	AJIT KHAN MP	BHARAT JALLI	1015/2026
80	D-ABLAPL/7559/2026 ABLAPL/3232/2026	ARATI SETHI MP	BHARAT JALLI	1016/2026
81	D-ABLAPL/13272/2026 ABLAPL/5855/2026	SASWAT RANJAN PANDA MP	BHARAT JALLI	1017/2026
82	D-ABLAPL/11519/2026 ABLAPL/4933/2026	SIMANCHAL NAYAK MP	TAPAN KUMAR JENA SAMANTA	1018/2026
83	D-ABLAPL/11213/2026 ABLAPL/4668/2026	PROFESSOR NAYAK MP	TAPAN KUMAR JENA SAMANTA	1019/2026
84	D-ABLAPL/15651/2026 ABLAPL/6049/2026	BABY @ ASHOK SWAIN MP	SOUBHAGYA KUMAR DASH	1020/2026
85	D-ABLAPL/11039/2026 ABLAPL/4468/2026	ARIJIT SAMANTRAY @ AJITI SAMANTRAY MP		1021/2026
86	D-ABLAPL/14380/2026 ABLAPL/5897/2026	RAKESH PARASETH MP	TAPAN KUMAR JENA SAMANTA	1022/2026
87	D-ABLAPL/16060/2026 ABLAPL/6243/2026	AJAY CHHURA MP		1023/2026
88	D-ABLAPL/14953/2026 ABLAPL/6201/2026	BIRAT @ VIRAT SIDAR MP		1024/2026
89	D-ABLAPL/9728/2026	BIBHUTI @ LAXMAN BEHERA		

	ABLAPL/4097/2026	MP		1025/2026
90	D-ABLAPL/15079/2026	JITENDRA MOHAPATRA		
	ABLAPL/5982/2026	MP		1026/2026
91	D-ABLAPL/15076/2026	DAKTAR SAHOO		
	ABLAPL/5948/2026	MP		1027/2026
92	D-ABLAPL/13363/2026	ANANDA KUMAR MALLICK		
	ABLAPL/5453/2026	MP		1028/2026
93	D-ABLAPL/40337/2025	ROHINIKANTA PALATASINGH @ ROHINIKANTA KUMAR BHANJADEO		
	ABLAPL/14999/2025	MP		1029/2026
94	D-ABLAPL/23340/2025	RANJITA NAIK	SANJIB KUMAR BHANJADEO	
	ABLAPL/9177/2025	MP		1030/2026
95	D-ABLAPL/3871/2026	SRADHANANDA ROUT		
	ABLAPL/1776/2026	MP		1031/2026
96	D-ABLAPL/16641/2026	AMIT KUMAR JENA @ MITHUN		
	ABLAPL/6626/2026	MP		1032/2026
97	D-ABLAPL/5557/2019	SRIKANT KUMAR PRADHAN	KAUSHAL HUSSAIN	
	ABLAPL/5557/2019	MP		1033/2026
98	D-ABLAPL/5418/2026	TUKUNA @ TUKUNA NAIK @ SAMIR JENA @ S OM PRAKASH SARAN		
	ABLAPL/2530/2026	MP		1034/2026
99	D-ABLAPL/6051/2026	SK. HARUN		
	ABLAPL/2606/2026	MP		1035/2026
100	D-ABLAPL/14193/2026	BIKRAM ROUT		
	ABLAPL/5490/2026	MP		1036/2026
101	D-ABLAPL/14105/2026	ABIT KHAN @ ABID KHAN		
	ABLAPL/5609/2026	MP		1037/2026
102	D-ABLAPL/28921/2025	HARIHAR PRADHAN		
	ABLAPL/11290/2025	MP		1038/2026
103	D-ABLAPL/6695/2026	PRATAP KUMAR SAMANTRAY		
	ABLAPL/2860/2026	MP		1039/2026
104	D-CMP/25892/2026	BISHNU CHARAN PANIGRAHI	BIJAYA KUMAR BEHERA 1	
	CMP/964/2026	MP		1117/2026
105	D-CMP/27229/2026	DROUPADI NAYAK	ASHOK KUMAR SARANGI	
	CMP/ /	MP		1118/2026
106	D-CMP/16915/2026	RANUTA PANIGRAHI @ RANUTA RANI PANIGRAHI	ANURAG PRASAD BOSE	
	CMP/673/2026	MP		1119/2026
107	D-CMP/27282/2026	SALMA BIBI	PARTHA SARATHI NAYAK	
	CMP/ /	MP		1120/2026
108	D-CMP/27293/2026	SUSHILA DEVI AGARWAL	SWARIP KUMAR PATNAIK	
	CMP/ /	MP		1121/2026
109	D-CMP/27338/2026	SANJUKTA NAYAK @ MUDULI	NARAYAN PRASAD PARIJA	
	CMP/ /	MP		1122/2026
110	D-CMP/27392/2026	RATNAKAR NAYAK	MANOJ KUMAR PANDA	
	CMP/ /	MP		1123/2026
111	D-CMP/27489/2026	BIBEK SHARMA	BUDHIRAM DAS	
	CMP/ /	MP		1124/2026
112	D-CMP/27494/2026	BIBEK SHARMA	SUSHANTA KUMAR JOSHI	
	CMP/ /	MP		1125/2026
113	D-CMP/27591/2026	GUMPHINA VISWANATH @ GUMPHINA BISWA SANKAR CHAINI		
	CMP/ /	MP		1126/2026
114	D-MACA/27213/2026	NAJIMUDDIN ANSARI	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1379/2026
115	D-MACA/27216/2026	PARAMESWAR DIXIT	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1380/2026
116	D-MACA/27219/2026	KASTURI PAHAN	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1381/2026
117	D-MACA/27219/2026	KASTURI PAHAN	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1382/2026
118	D-MACA/27221/2026	KUNI DAS	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1383/2026
119	D-MACA/21566/2026	REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. BHUBANESWAR	ANANTA BEHERA DAS	
	MACA/ /	MP		1384/2026
120	D-MACA/22342/2026	THE ORIENTAL INSURANCE CO. LTD. BHUBANESWAR	ANANTA BEHERA DAS	
	MACA/ /	MP		1385/2026

121	D-MACA/27262/2026 MACA/ /	DIVISIONAL MANAGER THE ORIENTAL INSURANCE CO. LTD., BBSR MP	RIMJHIMBALA PATI	DIVISIONAL OFFICE	1386/2026
122	D-MACA/27262/2026 MACA/ /	DIVISIONAL MANAGER THE ORIENTAL INSURANCE CO. LTD., BBSR MP		DIVISIONAL OFFICE	1387/2026
123	D-MACA/27272/2026 MACA/ /	THE DIVISIONAL MANAGER M/S. ORIENTAL INSURANCE CO. LTD., BBSR MP			1388/2026
124	D-MACA/27272/2026 MACA/ /	THE DIVISIONAL MANAGER M/S. ORIENTAL INSURANCE CO. LTD., BBSR MP			1389/2026
125	D-MACA/27317/2026 MACA/ /	THE MANAGER LEGAL, M/S. NATIONAL INSURANCE COMPANY LTD., BBSR MP			1390/2026
126	D-MACA/27069/2026 MACA/ /	DIVISIONAL MANAGER, SHRIRAM GENERAL INSURANCE CO. LTD., BBSR MP			1391/2026
127	D-MACA/21514/2026 MACA/ /	D.M., ORIENTAL INSURANCE CO. LTD., BBSR MP	SANTA KUMAR MAHALI		1392/2026
128	D-MACA/25015/2024 MACA/568/2024	THE MANAGER, LEGAL ORIENTAL INSURANCE CO. LTD., BBSR MP	SOMNATH ROY		1393/2026
129	D-MACA/27452/2026 MACA/ /	UNITED INSURANCE CO. LTD. MP	RIMJHIMBALA PATI		1394/2026
130	D-MACA/27467/2026 MACA/ /	MANAGER(LLEGAL), SHRIRAM GENERAL INSURANCE CO. LTD., BBSR MP			1395/2026
131	D-MACA/27474/2026 MACA/ /	D.M., ORIENTAL INSURANCE CO. LTD., BBSR MP	SANTA KUMAR MAHALI		1396/2026
132	D-MACA/27474/2026 MACA/ /	D.M., ORIENTAL INSURANCE CO. LTD., BBSR MP	SANTA KUMAR MAHALI		1397/2026
133	D-MACA/27480/2026 MACA/ /	MANAGER (LEGAL CLAIMS), IFFCO TOKIO GENERAL INSURANCE CO. LTD., BBSR MP			1398/2026
134	D-MACA/27480/2026 MACA/ /	MANAGER (LEGAL CLAIMS), IFFCO TOKIO GENERAL INSURANCE CO. LTD., BBSR MP			1399/2026
135	D-MACA/27492/2026 MACA/ /	D.M., NEW INDIA ASSURANCE CO. LTD., BBSR MP	SANTA KUMAR MAHALI		1400/2026
136	D-MACA/27492/2026 MACA/ /	D.M., NEW INDIA ASSURANCE CO. LTD., BBSR MP	SANTA KUMAR MAHALI		1401/2026
137	D-MACA/27492/2026 MACA/ /	D.M., NEW INDIA ASSURANCE CO. LTD., BBSR MP	SANTA KUMAR MAHALI		1402/2026
138	D-CRLMC/18339/2026 CRLMC/ /	SUKADEV DAS MP	DEBASISH SAMAL		1525/2026
139	D-CRLMC/18322/2026 CRLMC/ /	SWADHIN HARPAL MP	SRINIVAS MOHANTY		1526/2026
140	D-CRLMC/18322/2026 CRLMC/ /	SWADHIN HARPAL MP	SRINIVAS MOHANTY		1527/2026
141	D-CRLMC/17010/2026 CRLMC/1868/2026	PRAKASH MALLIK MP			1528/2026
142	D-CRLMC/18388/2026 CRLMC/ /	MOHIT KUMAR@SRIVASTAV MP	RAKESH BEHERA		1529/2026
143	D-CRLMC/18392/2026 CRLMC/ /	RAJSHREE OJHA MP	PRATYUSHA NAIDU		1530/2026
144	D-CRLMC/18444/2026 CRLMC/ /	E. MEERABAI PATRA MP	HEMANT KUMAR MUND		1531/2026
145	D-CRLMC/18452/2026 CRLMC/ /	PINKI KUMARI PANDA MP	ASHOK DAS		1532/2026
146	D-CRLMC/7280/2026 CRLMC/863/2026	SONALI PAL@SONALI SAHOO MP			1533/2026
147	D-CRLMC/3636/2011 CRLMC/3636/2011	SAMBHUNATH SINGH MP	MAHITOSH SINHA		1534/2026
148	D-CRLMC/18462/2026 CRLMC/ /	SARADA PRASAN PANDA@SARADA PRASAD PANDA MP	SARADA PRASAD PANDA		1535/2026
149	D-CRLMC/18469/2026 CRLMC/ /	SATYA NARAYAN NAYAK MP	MANAS KUMAR CHAND		1536/2026
150	D-CRLMC/20921/2025 CRLMC/2560/2025	P. RAJA RAO SUBUDHI MP	PUSPAMITRA MOHAPATRA		1537/2026
151	D-CRLMC/18480/2026 CRLMC/ /	SARAT NAYAK MP	SARADA PRASAD DASH		1538/2026
152	D-CRLMC/17525/2026	LAXMIKANTA DIGAL@ROCKY DIGAL	BIRAJA PRASAD NANDA		

	CRLMC/1920/2026	MP		1539/2026
153	D-CRLMC/4815/2026	UGRESAN PATRA		
	CRLMC/607/2026	MP		1540/2026
154	D-CRLMC/6918/2026	G.SATYANARAYAN		
	CRLMC/797/2026	MP		1541/2026
155	D-CRLMC/18486/2026	TARUN KANTA MOHANTY	DEEPALI MAHAPATRA	
	CRLMC/ /	MP		1542/2026
156	D-CRLMC/22059/2024	ARPAN KUMAR PATRA	ANSHUMAN RAY,ADITYA BHARAT MANUBARWALA,S.SAMAL,S.DW	
	CRLMC/3109/2024	MP		1543/2026
157	D-CRLMC/15219/2026	PREMANANDA JATI @ PREMA	PRAVASH CHANDRA JENA	
	CRLMC/1745/2026	MP		1544/2026
158	D-CRLA/184/2014	PRAFULLA K.PANIGRAHI	M/S.GOPAL KR.MOHANTY	
	CRLA/184/2014	MP		1544/2026
159	D-CRLA/18324/2026	BAINA @ BAIKUNTHA JENA	RAJENDRA NARAYAN ROUT	
	CRLA/ /	MP		1545/2026
160	D-CRLMC/18559/2026	MAMATA BISWAL	ABHAY KHANDELWAL	
	CRLMC/ /	MP		1545/2026
161	D-CRLA/18324/2026	BAINA @ BAIKUNTHA JENA	RAJENDRA NARAYAN ROUT	
	CRLA/ /	MP		1546/2026
162	D-CRLMC/30201/2025	SANGRAM KESHARI BEHERA		
	CRLMC/4056/2025	MP		1546/2026
163	D-CRLMC/18488/2026	DIPAK MAJI	RAMAKANTA PANDA	
	CRLMC/ /	MP		1547/2026
164	D-CRLA/535/2024	NANDA@ASHOK BEHERA	RABI NARAYAN MOHANTY, ABINASH ACHARYA	
	CRLA/71/2024	MP		1547/2026
165	D-CRLA/541/2023	PRAKASH CHANDRA KABI@GANDU	ARIJEET MISHRA	
	CRLA/541/2023	MP		1548/2026
166	D-CRLMC/18489/2026	SUDHIR KUMAR PARIDA	SUBRATA PANDA	
	CRLMC/ /	MP		1548/2026
167	D-CRLA/5945/2025	KRUSHNA HARIJAN	ANIRUDHA DAS	
	CRLA/270/2025	MP		1549/2026
168	D-CRLA/40602/2025	LAXMIDHAR MOHAPATRA	BIRAJA PRASAD TRIPATHY	
	CRLA/6/2026	MP		1550/2026
169	D-CRLA/6920/2025	SIRADHAR DAM	BISWAJIT NAYAK	
	CRLA/384/2025	MP		1551/2026
170	D-CRLA/18515/2026	SAJO @ MD. SAJID	SMRUTI RANJAN ROUT	
	CRLA/ /	MP		1552/2026
171	D-CRLA/18515/2026	SAJO @ MD. SAJID	SMRUTI RANJAN ROUT	
	CRLA/ /	MP		1553/2026
172	D-CRLA/18517/2026	DEEPAK KUMAR SAHOO @ DIPU	SUNIL KUMAR PANDA	
	CRLA/ /	MP		1554/2026
173	D-CRLA/18515/2026	SAJO @ MD. SAJID	SMRUTI RANJAN ROUT	
	CRLA/ /	MP		1555/2026
174	D-CRLA/18517/2026	DEEPAK KUMAR SAHOO @ DIPU	SUNIL KUMAR PANDA	
	CRLA/ /	MP		1556/2026
175	D-CRLA/18517/2026	DEEPAK KUMAR SAHOO @ DIPU	SUNIL KUMAR PANDA	
	CRLA/ /	MP		1557/2026
176	D-CRLA/18534/2026	SIBA NAYAK @ NAIK	ANUPAM DASH	
	CRLA/ /	MP		1558/2026
177	D-CRLA/18534/2026	SIBA NAYAK @ NAIK	ANUPAM DASH	
	CRLA/ /	MP		1559/2026
178	D-CRLA/7425/2025	RABINDRA BEHERA	SURYAKANTA DWIBEDI	
	CRLA/331/2025	MP		1560/2026
179	D-CRLA/919/2026	ABHI BHATRA	JYOTIRMAYA SAHOO	
	CRLA/103/2026	MP		1561/2026
180	D-WA/27194/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		2087/2026
181	D-WA/27194/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		2088/2026
182	D-WA/27196/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		2089/2026
183	D-WA/27196/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		2090/2026

	WP(C)/19238/2018	MP		11416/2026
216	D-WP(C)/14079/2017	CHIEF COMMISSIONER	MR.DILLIP KU. SAHU, MANOJ KUMAR PATI, BISMAY ANAND PRUST	
	WP(C)/14079/2017	MP		11417/2026
217	D-WP(C)/19238/2018	DEBARAJ NAYAK	M/S.SARBESWAR BEHERA	
	WP(C)/19238/2018	MP		11418/2026
218	D-WP(C)/19238/2018	DEBARAJ NAYAK	M/S.SARBESWAR BEHERA	
	WP(C)/19238/2018	MP		11419/2026
219	D-WP(C)/4509/2025	SUBARNA KESHARI CHAND	SUSANTA KUMAR BARAL	
	WP(C)/3740/2025	MP		11420/2026
220	D-WP(C)/26357/2026	BHARAT BEHERA	DEVAVRAT DEVESH	
	WP(C)/ /	MP		11421/2026
221	D-WP(C)/10480/2026	BIKASH SAHOO		
	WP(C)/8533/2026	MP		11422/2026
222	D-WP(C)/26672/2026	ASMATUN BIBI	ANSHUMAN DAS	
	WP(C)/18386/2026	MP		11423/2026
223	D-WP(C)/27260/2026	SAMIR KUMAR SAHU	ANIRUDH SANGABERIA	
	WP(C)/ /	MP		11424/2026
224	D-WP(C)/27258/2026	SOMANATH PRADHAN	PRAGYAN PARAMITA MOHANTY	
	WP(C)/ /	MP		11425/2026
225	D-WP(C)/27263/2026	SUDHAKAR SAHOO	SURYAKANTA DWIBEDI	
	WP(C)/18680/2026	MP		11426/2026
226	D-WP(C)/27267/2026	KRUSHNA MOHAN PANIGRAHI	UPENDRA KUMAR SAMAL	
	WP(C)/ /	MP		11427/2026
227	D-WP(C)/27206/2026	JAGAMOHAN PRADHAN	SARBESWAR SAHOO	
	WP(C)/ /	MP		11428/2026
228	D-WP(C)/13802/2026	GAUTAM MOHANTY	ASISH MISHRA	
	WP(C)/10586/2026	MP		11429/2026
229	D-WP(C)/27270/2026	CHANDRA SEKHAR PRADHAN	UPENDRA KUMAR SAMAL	
	WP(C)/ /	MP		11430/2026
230	D-WP(C)/27266/2026	SIMADRI KONHAR	LALATENDU SAMAL	
	WP(C)/ /	MP		11431/2026
231	D-WP(C)/2048/2012	CHINMAYA HOTA	M/S.GOKULANANDA MOHAPATRA	
	WP(C)/2048/2012	MP		11432/2026
232	D-WP(C)/27289/2026	SACHHIDA NANDA	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/ /	MP		11433/2026
233	D-WP(C)/27295/2026	M/S. JAI GURU STONE WORKS, SAMBALPUR	URIABANI PRASAD MOHANTY	
	WP(C)/ /	MP		11434/2026
234	D-WP(C)/27303/2026	GOURAHARI SETHI	SOUMYA MISHRA	
	WP(C)/ /	MP		11435/2026
235	D-WP(C)/27304/2026	SALIK GOUD	SUNIL PRADHAN	
	WP(C)/ /	MP		11436/2026
236	D-WP(C)/25702/2026	GOBARDHAN BEHERA		
	WP(C)/17854/2026	MP		11437/2026
237	D-WP(C)/27307/2026	BITU @ SATYARANJAN NAYAK	SOUMYA MISHRA	
	WP(C)/ /	MP		11438/2026
238	D-WP(C)/27312/2026	BABU @ SANJAY KUMAR DAS	SOUMYA MISHRA	
	WP(C)/ /	MP		11439/2026
239	D-WP(C)/27314/2026	ASHOK RANA	ALOK KUMAR PANDA	
	WP(C)/ /	MP		11440/2026
240	D-WP(C)/27316/2026	LAXMAN SAHU	SOUMYA MISHRA	
	WP(C)/ /	MP		11441/2026
241	D-WP(C)/9040/2026	BASANTI PRADHAN		
	WP(C)/7383/2026	MP		11442/2026
242	D-WP(C)/27320/2026	MANAS KUMAR NAYAK	SOUMYA MISHRA	
	WP(C)/ /	MP		11443/2026
243	D-WP(C)/27323/2026	GAJENDRA KUMAR HIMIRIKA	GYANA RANJAN SETHI	
	WP(C)/ /	MP		11444/2026
244	D-WP(C)/27277/2026	SOUMYAJIT BAG	SUSANTA KUMAR BARAL	
	WP(C)/18689/2026	MP		11445/2026
245	D-WP(C)/21145/2026	KUMUDUNI MAHANTA	SUSANTA KUMAR BARAL	
	WP(C)/14939/2026	MP		11446/2026
246	D-WP(C)/27325/2026	SUBASH SAHOO @ SUBASH CHANDRA SAHOO	SOUMYA MISHRA	
	WP(C)/ /	MP		11447/2026

247	D-WP(C)/27324/2026 WP(C)/ /	SUJAN BEHERA MP	RAJENDRA KUMAR PRADHAN	11448/2026
248	D-WP(C)/27328/2026 WP(C)/ /	MAHESWAR SETHI MP	SOUMYA MISHRA	11449/2026
249	D-WP(C)/4959/2026 WP(C)/4219/2026	HARIHAR PRUSTY MP	PRAVASH CHANDRA JENA	11450/2026
250	D-WP(C)/26682/2026 WP(C)/18364/2026	NIBEDITA NAYAK MP		11451/2026
251	D-WP(C)/27331/2026 WP(C)/ /	KULAMANI PATRA MP	ANUPAM RATH	11452/2026
252	D-WP(C)/27278/2026 WP(C)/ /	PRASANTA MAJHI MP	PRITAM KUMAR MOHANTY	11453/2026
253	D-WP(C)/27335/2026 WP(C)/ /	SUSHREE SANGITA BARIK MP	ATUL KUMAR MOHANTY	11454/2026
254	D-WP(C)/27339/2026 WP(C)/ /	RABINDRA DAS @ RABINDRA NATH DAS MP	ANUPAM RATH	11455/2026
255	D-WP(C)/16649/2026 WP(C)/12934/2026	M/S AMBRIT SAUDAGAR AND VENTURES MP	AKHIL KIRAN MOHANTY	11456/2026
256	D-WP(C)/4271/2026 WP(C)/3932/2026	SATYABADI JENA MP	SUBRAT KUMAR NAYAK	11457/2026
257	D-WP(C)/27346/2026 WP(C)/ /	NANDINI NAIK MP	ARUNA NAYAK	11458/2026
258	D-WP(C)/27348/2026 WP(C)/ /	M/S K. SESHAGIRI AND CO, ANDHRA PRADESH MP	DEBIDA PRASANNA SARANGI	11459/2026
259	D-WP(C)/27351/2026 WP(C)/ /	PRANAB KUMAR DIGAL MP	ARUNA NAYAK	11460/2026
260	D-WP(C)/27357/2026 WP(C)/ /	ASHOK KUMAR AGARWAL MP	SOMANATH NANDA	11461/2026
261	D-WP(C)/36574/2023 WP(C)/36574/2023	NILAKANTHA RATH MP		11462/2026
262	D-WP(C)/27362/2026 WP(C)/ /	SARAT KUMAR PATRA MP	ANUPAM RATH	11463/2026
263	D-WP(C)/27366/2026 WP(C)/ /	PRATAP CHANDRA DASH MP	SAPAN KUMAR LENKA	11464/2026
264	D-WP(C)/27371/2026 WP(C)/ /	NANDINI NAIK MP	ARIJEET MISHRA	11465/2026
265	D-WP(C)/27279/2026 WP(C)/ /	BASANTA MAJHI MP	PRITAM KUMAR MOHANTY	11466/2026
266	D-WP(C)/24067/2026 WP(C)/ /	JYOTSNARANI @ JYOTSNARANI PRADHAN MP	SURYAKANTA DASH	11467/2026
267	D-WP(C)/27375/2026 WP(C)/ /	KUNI @ TUNI NAYAK MP	SUVASHISH PATTANAIK	11468/2026
268	D-WP(C)/27377/2026 WP(C)/ /	ANIL MALIK MP	ARIJEET MISHRA	11469/2026
269	D-WP(C)/22171/2026 WP(C)/15802/2026	PRIYARANJAN RATH MP	KUNAL KUMAR SWAIN	11470/2026
270	D-WP(C)/27280/2026 WP(C)/ /	BANAMALI MAJHI MP	PRITAM KUMAR MOHANTY	11471/2026
271	D-WP(C)/20691/2017 WP(C)/20691/2017	M/S AVIVA LIFE INDURANCE CO.INDIA LTD MP	S.DS.ANUPAM RATH, M/S NITU ROY,B.K.SETHY,S.K.MALLICK,R.D.NAYAK	11472/2026
272	D-WP(C)/20692/2017 WP(C)/20692/2017	M/S AVIVA LIFE INDURANCE CO.INDIA LTD MP	S.DS.ANUPAM RATH,N.ROY,B.K.SETHY,C.JENA,R.D.NAYAK	11473/2026
273	D-WP(C)/23647/2026 WP(C)/16179/2026	PRATIKSHA MISHRA MP	BIKRAM KESHARI SAHU	11474/2026
274	D-WP(C)/27281/2026 WP(C)/ /	BIJAYA MAJHI MP	PRITAM KUMAR MOHANTY	11475/2026
275	D-WP(C)/27283/2026 WP(C)/ /	BALAKRUSHNA MAJHI MP	PRITAM KUMAR MOHANTY	11476/2026
276	D-WP(C)/27399/2026 WP(C)/18711/2026	ROHIT KUMAR MEHER MP	KRISHNA CHANDRA SAHU	11477/2026
277	D-WP(C)/5558/2022 WP(C)/5558/2022	PARADIP PORT TRUST MP		11478/2026
278	D-WP(C)/27285/2026	SAROJ MAJHI	PRITAM KUMAR MOHANTY	

	WP(C)/ /	MP		11479/2026
279	D-WP(C)/27407/2026	BACHAN LENKA	RABINDRA KUMAR PRUSTY	
	WP(C)/ /	MP		11480/2026
280	D-WP(C)/27287/2026	STATE OF ODISHA	PRAVAKAR BEHERA, S.C (TRANSPORT)	
	WP(C)/ /	MP		11481/2026
281	D-WP(C)/27414/2026	PRAVATI MOHARANA	MANORANJAN MISHRA	
	WP(C)/ /	MP		11482/2026
282	D-WP(C)/27416/2026	ASIS KUMAR RAY	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		11483/2026
283	D-WP(C)/23123/2026	JAYANTI DAS	DURGA PRASAD JENA	
	WP(C)/16820/2026	MP		11484/2026
284	D-WP(C)/18172/2026	SANTANU PATRA		
	WP(C)/13252/2026	MP		11485/2026
285	D-WP(C)/27424/2026	PINKY BEHERA	MANORANJAN MISHRA	
	WP(C)/ /	MP		11486/2026
286	D-WP(C)/27435/2026	LAXMI BEHERA	MANORANJAN MISHRA	
	WP(C)/ /	MP		11487/2026
287	D-WP(C)/27296/2026	PRABHAT KUMAR MALIK	DURGESH NARAYAN RATH	
	WP(C)/18720/2026	MP		11488/2026
288	D-WP(C)/27451/2026	BISWAJIT ROUT	AKSHAYA KUMAR JENA	
	WP(C)/ /	MP		11489/2026
289	D-WP(C)/27450/2026	NIRUPAMA MAHARANA	MANORANJAN MISHRA	
	WP(C)/ /	MP		11490/2026
290	D-WP(C)/27454/2026	LILI MOHARANA	MANORANJAN MISHRA	
	WP(C)/ /	MP		11491/2026
291	D-WP(C)/27456/2026	BISHNUPRIYA PATNAIK	PRATYUSHA NAIDU	
	WP(C)/ /	MP		11492/2026
292	D-WP(C)/27456/2026	BISHNUPRIYA PATNAIK	PRATYUSHA NAIDU	
	WP(C)/ /	MP		11493/2026
293	D-WP(C)/20093/2023	BASUDEBA SAHOO	PARTHA SARATHI NAYAK	
	WP(C)/20093/2023	MP		11494/2026
294	D-WP(C)/27297/2026	CHITTA RANJAN BEHERA	ARUN KUMAR PATRA	
	WP(C)/ /	MP		11495/2026
295	D-WP(C)/27461/2026	SWETA BARIK	MANORANJAN MISHRA	
	WP(C)/ /	MP		11496/2026
296	D-WP(C)/27462/2026	DINGARA BHOSAGAR	MAHESWAR MOHANTY	
	WP(C)/ /	MP		11497/2026
297	D-WP(C)/27434/2026	SANJAY NAYAK	DILLIP KUMAR MOHAPATRA	
	WP(C)/ /	MP		11498/2026
298	D-WP(C)/27468/2026	D.BHOBANI PATRA	MAHESWAR MOHANTY	
	WP(C)/ /	MP		11499/2026
299	D-WP(C)/9947/2026	DEBABRATA BHATTA	BIBHUTI BHUSAN CHOUDHURY	
	WP(C)/7274/2026	MP		11500/2026
300	D-WP(C)/20054/2025	GORACHAND MURMU	KSHIROD KUMAR ROUT	
	WP(C)/13801/2025	MP		11501/2026
301	D-WP(C)/27458/2026	NAYAPALLI MEDICAL HALL	ARYA TRIPATHY	
	WP(C)/18737/2026	MP		11502/2026
302	D-WP(C)/27437/2026	PURANDAR SA	JAGABANDHU SAHU	
	WP(C)/ /	MP		11503/2026
303	D-WP(C)/27475/2026	SIMANCHAL PRADHAN	MAHESWAR MOHANTY	
	WP(C)/ /	MP		11504/2026
304	D-WP(C)/27298/2026	BHARAT BHUSAN PATRA	JAGABANDHU SAHU	
	WP(C)/ /	MP		11505/2026
305	D-WP(C)/27481/2026	GOBINDA CHANDRA SETHI	AJIT KUMAR MOHANTY	
	WP(C)/ /	MP		11506/2026
306	D-WP(C)/27493/2026	NARAYAN NAYAK	SAILAZA NANDAN DAS	
	WP(C)/ /	MP		11507/2026
307	D-WP(C)/15732/2026	MINATI ROUT	BINAYA KUMAR MOHANTY	
	WP(C)/10784/2026	MP		11508/2026
308	D-WP(C)/27301/2026	MANORANJAN PRADHAN	JAGABANDHU SAHU	
	WP(C)/ /	MP		11509/2026
309	D-WP(C)/3741/2015	PRAVABATI DAS	M/S. AMITABH NAIK, D. ACHARYA, S.P. TRIPATHY, M/S.RAMAKANT	
	WP(C)/3741/2015	MP		11510/2026

310	D-WP(C)/27503/2026 WP(C)/ /	SUDHAKAR RAUTARAY MP	BAIDHAR SAHOO	11511/2026
311	D-WP(C)/27509/2026 WP(C)/ /	PRAFULLA KUMAR SAHU MP	SIDHARTHA MISHRA	11512/2026
312	D-WP(C)/27526/2026 WP(C)/ /	RAJAT PRASAD ROUT MP	INDRAMANI SAHOO	11513/2026
313	D-WP(C)/27535/2026 WP(C)/ /	SUBRAT KUMAR JENA MP	PRASHANTA KUMAR DAS	11514/2026
314	D-WP(C)/27532/2026 WP(C)/ /	RANKA BEHERA MP	SUBHENDU KAR	11515/2026
315	D-WP(C)/27541/2026 WP(C)/ /	RAJA BEHERA @ RAJAKISHORE BEHERA MP	SUBHENDU KAR	11516/2026
316	D-WP(C)/27542/2026 WP(C)/ /	JALESWAR SAHOO MP	BIBHUTI BHUSAN BEHERA	11517/2026
317	D-WP(C)/27441/2026 WP(C)/ /	M/S. JASODHARA INFRASECURITY PVT LTD MP	KANANBALA ROY CHOUDHURY	11518/2026
318	D-WP(C)/27491/2026 WP(C)/ /	M/S MAA SARALA FLY ASH BRICKS MP	DEBASISH HAZRA	11519/2026
319	D-WP(C)/24875/2026 WP(C)/ /	NEELAM KUMAR SWAIN MP	SOUBHAGYA SWAIN	11520/2026
320	D-WP(C)/27545/2026 WP(C)/ /	CHINMAYA KUMAR PANDA MP	MITALEE JESTHI	11521/2026
321	D-WP(C)/27506/2026 WP(C)/ /	SURESH KUMAR PATI MP	ANJAN KUMAR BISWAL	11522/2026
322	D-WP(C)/27442/2026 WP(C)/ /	DR. RAJ KUMAR RATE MP	SOUBHAGYA SWAIN	11523/2026
323	D-WP(C)/27515/2026 WP(C)/ /	M/S STEEL SOLUTION MP	KANANBALA ROY CHOUDHURY	11524/2026
324	D-WP(C)/27566/2026 WP(C)/ /	M/S VAIDYA V AND I INFRASTRUCTURE MP	KANANBALA ROY CHOUDHURY	11525/2026
325	D-WP(C)/27568/2026 WP(C)/ /	SATYABHAMA DAS MP	RAMAKANTA PANDA	11526/2026
326	D-WP(C)/27572/2026 WP(C)/ /	LAXMIPRIYA DAS MP	SATYAJIT PATTANAIAK	11527/2026
327	D-WP(C)/27580/2026 WP(C)/ /	SHABNAM KHATUN MP	SUNIL KUMAR PANDA	11528/2026
328	D-WP(C)/27579/2026 WP(C)/ /	BHABANI SHANKAR BEHERA MP	FALGUNI RAJGURU MOHAPATRA	11529/2026
329	D-WP(C)/27521/2026 WP(C)/ /	RABINDRA KUMAR TRIPATHY MP	DHANESWAR BEHERA	11530/2026
330	D-WP(C)/27586/2026 WP(C)/ /	ARDHENDU SEKHAR LENKA MP	NIHAL RATH	11531/2026
331	D-WP(C)/27590/2026 WP(C)/ /	TRAILOKYANATH NAYAK @ TRAILOKYANATH MP	NIHAL RATH	11532/2026
332	D-WP(C)/27589/2026 WP(C)/ /	K.NAYA REDDY MP	NIHAL RATH	11533/2026
333	D-WP(C)/27594/2026 WP(C)/ /	DR.SHANKAR RAM CHANDWANI MP	AVIJIT MISHRA	11534/2026
334	D-WP(C)/27599/2026 WP(C)/ /	DR.PRABHASH KUMAR NAIK MP	AVIJIT MISHRA	11535/2026